



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III

Stores Purchase

Agriculture Development and Farmers' Welfare Department

ദർഘാപത്ര പരസ്യം

നമ്പർ സി. 1285/2020.

2020 ഡിസംബർ 1.

മുണ്ടേരി വിത്ത് കൃഷിത്തോട്ടത്തിൽ 2020-21 വർഷത്തിൽ ഉൽപ്പാദിപ്പിക്കുന്ന വിവിധ നടീൽ വസ്തുക്കൾ മലപ്പുറം ജില്ലയിലെ കൃഷി വകുപ്പിനു കീഴിലുള്ള വിവിധ ഓഫീസുകളിലും മറ്റ് നിർദ്ദിഷ്ട കേന്ദ്രങ്ങളിലും എത്തിക്കുന്നതിന് ട്രാൻസ്പോർട്ടേഷൻ സൗകര്യം ഒരുക്കുന്നതിനുവേണ്ടി സ്വകാര്യ ലോറി വാടകയ്ക്കു നൽകുന്നതിനു തയ്യാറുള്ള ലോറി ഉടമകളിൽ നിന്നും മൽസര നടപടിയുള്ള മുദ്രവെച്ച ടെണ്ടർ ക്ഷണിച്ചുകൊള്ളുന്നു. ടെണ്ടറുകൾ നൽകാൻ ഉദ്ദേശിക്കുന്നവർ ടെണ്ടർ ഫോമിനുള്ള അപേക്ഷയും ആയതിന്റെ തുകയും സമാഹരണ മേധാവിക്ക് സമർപ്പിക്കുന്ന മുറയ്ക്ക് പ്രത്യേക നിബന്ധനകൾ പ്രസ്ഥാവിച്ചിട്ടുള്ള ടെണ്ടർഫോം ലഭിക്കുന്നതാണ്. ടെണ്ടർ ഫോമുകൾ 7-1-2021-ാം തീയതി മുതൽ 2-2-2021-ാം തീയതി ഉച്ചയ്ക്ക് 12 മണിവരെ വിതരണം ചെയ്യുന്നതാണ്. ടെണ്ടർഫോം കിട്ടാനുള്ള അപേക്ഷയോടൊപ്പം പണമായി ജി.എസ്.ടി. ഉൾപ്പെടെയുള്ള തുക അടയ്ക്കേണ്ടതാണ്. ടി തുക 'ഡെപ്യൂട്ടി ഡയറക്ടർ, വിത്ത് കൃഷിത്തോട്ടം, മുണ്ടേരി പി. ഒ., മലപ്പുറം ജില്ല, പിൻ-679 334' എന്ന വിലാസത്തിലുള്ള മണി ഓർഡർ ആയും സ്വീകരിക്കുന്നതാണ്.

അടങ്കൽ തുക—പരമാവധി ₹ 4 ലക്ഷം വരെ.

ടെണ്ടർ ഫോമിന്റെ വില—₹ 800 + ജി.എസ്.ടി. 104 (₹ 904)

ടെണ്ടർ ഫോമിന്റെ വിൽപനയുടെ തീയതിയും സമയവും—7-1-2021 മുതൽ 2-2-2021 ഉച്ചയ്ക്ക് 12 മണിവരെ.

പുരിപ്പിച്ച ടെണ്ടർ ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—2-2-2021 വൈകിട്ട് 3 മണിവരെ.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—2-2-2021 വൈകിട്ട് 4 മണി.

പ്രത്യേക നിബന്ധനകൾ

1. 'ഡെപ്യൂട്ടി ഡയറക്ടർ, വിത്ത് കൃഷിത്തോട്ടം, മുണ്ടേരി പി. ഒ., മലപ്പുറം ജില്ല, പിൻ-679 334' എന്ന വിലാസത്തിൽ മുദ്രവെച്ച കവറുകളിലായിരിക്കണം ടെണ്ടർ സമർപ്പിക്കേണ്ടതും കവറിനു പുറത്ത് "നമ്പർ സി. 1285/2020 തീയതി 1-12-2020 പ്രകാരം സ്വകാര്യ ലോറിക്കുള്ള ടെണ്ടർ" എന്ന് രേഖപ്പെടുത്തിയിരിക്കണം. ടെണ്ടറുകൾ 18-1-2021-ാം തീയതി വൈകിട്ട് 3 മണിക്ക് മുൻപായി ഈ ഓഫീസിൽ എത്തിക്കേണ്ടതാണ്. ടെലിഗ്രാഫിക്/ഇ-മെയിൽ ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതല്ല.

2. ടെണ്ടറിനൊപ്പം ₹ 10,000-ന്റെ ഇ.എം.ഡി. ഡിമാന്റ് ഡ്രാഫ്റ്റ് രൂപത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. ടി ഡ്രാഫ്റ്റ് 'ഡെപ്യൂട്ടി ഡയറക്ടർ, വിത്ത് കൃഷിത്തൊട്ടം, മുണ്ടേരി പി. ഒ, മലപ്പുറം ജില്ല കേരള പിൻ-679 334' എന്ന പേർക്ക് എടുക്കേണ്ടതാണ്. ഇ.എം.ഡി.യായി ചെക്കുകൾ സ്വീകരിക്കുന്നതല്ല.
3. കേരള സർക്കാരിന്റെ ₹ 200-ന്റെ വിലയുള്ള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ ഉള്ളടക്കം ചെയ്ത് മുദ്രവെച്ച ടെണ്ടറിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. പ്രാഥമിക കരാർ സമർപ്പിക്കാത്ത ടെണ്ടറുകൾ നിരൂപാധികം നിരസിക്കുന്നതാണ്.
4. ടെണ്ടറിൽ ഒരു കിലോമീറ്ററിനുള്ള എല്ലാ താരിഹും അടക്കമുള്ള തുക അക്കത്തിലും അക്ഷരത്തിലും വ്യക്തമായി രേഖപ്പെടുത്തേണ്ടതാണ്. ടെണ്ടറിൽ ഏറ്റവും കുറഞ്ഞ നിരക്ക് രേഖപ്പെടുത്തുന്ന വ്യക്തിയുടെ പേരിൽ ഉന്നത മേലധികാരികളുടെ അംഗീകാരം ലഭിച്ചതിനുശേഷം ടെണ്ടർ ഉറപ്പിക്കുന്നതും അംഗീകാരം ലഭിച്ചതായി അറിയിപ്പ് ലഭിച്ചാൽ കൃഷി ഡെപ്യൂട്ടി ഡയറക്ടർ നിർദ്ദേശിക്കുന്ന ഏതുസമയത്തും ലോഗി ഹാജരാക്കേണ്ടതാണ്.
5. കേരള സർക്കാർ അംഗീകരിച്ച എല്ലാ മാനദണ്ഡങ്ങൾക്കും ഈ ടെണ്ടർ വിധേയമാണ്.
6. പ്രത്യേകിച്ച് കാരണങ്ങൾ കാണിക്കാതെ തന്നെ ടെണ്ടർ മുഴുവനായോ ഭാഗികമായോ സ്വീകരിക്കാനോ തിരസ്കരിക്കാനോ ഉള്ള മുഴുവൻ അധികാരവും കൃഷി ഡെപ്യൂട്ടി ഡയറക്ടറിൽ നിക്ഷിപ്തമാണ്.
7. ടെണ്ടർ സംബന്ധിച്ച തർക്കങ്ങളിൽ അവസാന തീരുമാനം എടുക്കുന്നത് കാർഷിക വികസന കർഷക ക്ഷേമവകുപ്പ് ഡയറക്ടർ, വികാസ് ഭവൻ, തിരുവനന്തപുരം ആയിരിക്കും.
8. ടെണ്ടർ തുറക്കുന്ന തീയതി ഒഴിവുദിവസമാവുകയാണെങ്കിൽ മറ്റു അറിയിപ്പുകളൊന്നുമില്ലാതെ തന്നെ തൊട്ടടുത്ത പ്രവർത്തി ദിവസത്തേക്ക് നീട്ടി വയ്ക്കുന്നതാണ്.
9. ടെണ്ടർ സംബന്ധിച്ച കൂടുതൽ വിവരങ്ങൾ ഓഫീസ് പ്രവർത്തന സമയത്ത് ഡെപ്യൂട്ടി ഡയറക്ടർ, സീഡ് ഗാർഡൻ കോംപ്ലക്സ്, മുണ്ടേരിയിൽ നിന്നും ലഭിക്കുന്നതാണ്.
10. ഒരേ സമയം രണ്ട് വാഹനങ്ങളെങ്കിലും നൽകുവാൻ തയ്യാറാകുകയും നടീൽ വസ്തുക്കൾ കൊണ്ടു പോകുന്നതിന് ചുരുങ്ങിയത് മൂന്നുടൻ ഭാരം വഹിക്കുന്ന ലോഗിയെങ്കിലും ആയിരിക്കുകയും വേണം.
11. ആവശ്യാനുസരണം വാഹനങ്ങൾ ലഭ്യമാക്കാതെ നടീൽ വസ്തുക്കളുടെ നീക്കം തടസ്സപ്പെടാൻ ഇടയായാൽ അതുമൂലം സർക്കാരിനുണ്ടാകുന്ന എല്ലാ കഷ്ടനഷ്ടങ്ങൾക്കും കരാറുകാരൻ ഉത്തരവാദി ആയിരിക്കുന്നതും അതിൻപ്രകാരമുള്ള നഷ്ട പരിഹാര തുക ടിയാനിൽ നിന്ന് ഈടാക്കുന്നതുമായിരിക്കും.

12. തൈകൾ കയറ്റി യഥാസ്ഥാനങ്ങളിൽ എത്തിക്കുന്നതിനിടയിൽ അവയ്ക്ക് കേടുപാടുകളും കുറവും സംഭവിച്ചാൽ ആയതിന് കരാറുകാരൻ ഉത്തരവാദി യായിരിക്കുന്നതും ആയതിനുള്ള നഷ്ടപരിഹാരതുക ടിയാനിൽ നിന്നും ഈടാക്കുന്നതുമാണ്.
13. വിതരണം ചെയ്യുന്ന ദിവസങ്ങളിൽ "on contract" എന്ന് എഴുതിയ ബോർഡ് വാഹനത്തിന് മുമ്പിൽ വയ്ക്കേണ്ടതാണ്. വിതരണം ഇല്ലാത്ത ദിവസങ്ങളിൽ പ്രസ്തുത ബോർഡ് ഒഴിവാക്കേണ്ടതുമാണ്.

ഡെപ്യൂട്ടി ഡയറക്ടറുടെ കാര്യാലയം,
 വിത്തുകൃഷിത്തൊട്ടം, മുണ്ടേരി, (ഒപ്പ്)
 മലപ്പുറം ജില്ല, പിൻ-679 334. ഡെപ്യൂട്ടി ഡയറക്ടർ.

Animal Husbandry Department

RE-TENDER NOTICE

[No. 03/2020-21]

No. AHD/3371/2020-G3. 16th January 2021.

Competitive e-tenders are invited from the manufacturers, under "Two Bid System" (Technical and Financial Bid) for the purchase of 1072000 Numbers Full Arm Disposable Gloves for the use of Animal Husbandry Department, Kerala for the year 2020-21.

First cover (Cover A-Technical) will have the following enclosures.

1. Attested copy of the Manufacturing license.
2. Attested copy of G.S.T. certificate.
3. Attested copy of test report from a Government accredited testing agency to prove the quality of material used.
4. Market standing certificate of the firm for the quoted items for a minimum period of 3 years from the competent authority.
5. An affidavit in Stamp Paper worth ₹ 200 notarized by a Notary Public of either the place where the person making the affidavit is residing or of Thiruvananthapuram, signed by the responsible person of the Firm (Managing Director/Director) specifying his status, age, residential address as well as his responsibility in the conduct of the business for the firm in the State.
6. Bank account details with which the firm holds financial transactions.

Second cover (Cover B-Financial) will have the following enclosures.

1. Rate should be quoted as basic price, total tax and total amount.
2. Tender form duly signed by authorized signatory.
3. Preliminary agreement in Kerala Stamp Paper worth ₹ 200
4. EMD (as specified in the e-tender). Technical and Financial bids will be opened as per the schedule given below. Financial bid of those bidders who satisfy the above conditions in the Technical bid will only be opened. Intending tenderer's may log on to the e-procurement website:www.etenders.kerala.gov.in

Late tenders will not be considered under any circumstances.

Document download/Sale start date and time—14-1-2021, 5 p. m.

Bid submission start date and time—14-1-2021, 5 p. m.

Document download/Sale end date and time—28-1-2021, 5 p. m.

Bid submission end date and time—28-1-2021, 5 p. m.

Bid opening date and time—2-2-2021, 11 a. m.

Date of publishing list of tenders eligible for opening their Financial Bid—Will be intimated.

Date upto which the rates are to be firm for acceptance—31-3-2021.

Price of tender form—₹ 2,500 + 450 (18% GST)=₹ 2,950 (GST of ₹ 450 be paid directly to GST Dept.)

Designation and address of the Officer to whom the tenders are to be submitted—The Director, Animal Husbandry Department, Vikas Bhavan, Thiruvananthapuram-695 033.

Specification:

Details of Articles to be supplied: Full Arm Disposable Gloves 1072000 Nos. Made of low-density poly ethylene. Thickness of the material should be minimum 15 microns but not exceeding 20 microns. Edges should be smooth and should have a length of 85-90 cm. Sample of Gloves 25 Numbers should be submitted to this office before the bid opening date.

Special Conditions

1. The rate quoted should be inclusive of all taxes.
2. All offers should be from ready stock in the original packing of the manufacturer.
3. Firms blacklisted in Kerala State or other States cannot participate in the tender.
4. The Security Deposit furnished will be released only after satisfactory completion of the contract.

5. The rates should be for delivery F.O.R. at the destinations ie, three Central Veterinary Stores, Thiruvananthapuram, Thrissur, Kozhikode.
6. Ex-godown rates and F.O.R. station of Dispatch rates offered by the terms are not acceptable and such tenders will be summarily rejected.
7. On the label of each packing it should be inscribed "For the use of Animal Husbandry Department, Kerala.
8. The quantities specified in the schedule are only approximate and they may vary according to actual need and availability of funds.
9. The successful tenderers should complete all the supplies within the stipulated time stated in the supply orders. No extension of delivery period will be granted.
10. The non-availability of raw materials, price hike of raw materials, transportation problems etc. will not be accepted as reasons for non-supply or late supply.
11. The rates should be quoted in Indian Currency and payment will be made in Indian Currency only.
12. The Director of Animal Husbandry reserves all rights to cancel the tender without assigning any reason thereof.
13. The Director of Animal Husbandry on his authority has the right to inspect the manufacturing unit.
14. The only jurisdiction for any dispute regarding this purchase will be at Thiruvananthapuram.
15. All the documents produced along with the tender should be attested by a Gazetted Officer or Notary.
16. If the date of schedule for opening of tender is declared as holiday (local or general), tenders will be opened on the next working day at the same time.
17. The items are to be supplied to three Central Veterinary Stores. (1) The Central Veterinary Store, District Animal Husbandry Office, Thampanoor, Thiruvananthapuram, 695 001, (Tel. No. 0471-2330736); (2) The Central Veterinary Store, District Animal Husbandry Office, Paravattani, Thrissur-680 005 (Tel No. 0487-2424131) (3) Central Veterinary Store, District Animal Husbandry Office, Puthiyara, Kozhikode-673 004 (Tel.No. 0495-2723408).
18. Successful tenderer should produce original documents/notary attested copy, specified in Technical bid for verification when intimated.
19. Samples should be furnished along with the tender (Minimum 25 Nos. with packing) before bid opening date.
20. The Director of Animal Husbandry reserves the right to delete or waive any of the above special conditions.

Directorate of Animal Husbandry,
Thiruvananthapuram.
Phone: 0471-2302283

(Sd.)
Director.

Collegiate Education Department

ദർഘാസ് പരസ്യം

നമ്പർ A5-3609/Plan/UC/2020 (2). 2021 ജനുവരി 6.

തിരുവനന്തപുരം യൂണിവേഴ്സിറ്റി കോളേജിൽ ഫിസിക്കൽ എഡ്യൂക്കേഷൻ വിഭാഗത്തിൽ കായിക ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസുകൾ പ്രിൻസിപ്പാൾ, യൂണിവേഴ്സിറ്റി കോളേജ്, തിരുവനന്തപുരം എന്ന വിലാസത്തിൽ 4-2-2021-ന് 2 മണിക്കകം ലഭിക്കത്തക്കവണ്ണം സമർപ്പിക്കേണ്ടതാണ്. കവറിനു മുകളിൽ കായിക ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ് എന്ന് രേഖപ്പെടുത്തേണ്ടതാണ്. 2 മണിക്കുശേഷം ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേ ദിവസം 2.30 മണിക്ക് അപ്പോൾ സന്നിഹിതരായിരിക്കുന്ന ദർഘാസുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്നും 4-2-2021 വരെ പ്രവൃത്തി ദിവസങ്ങളിൽ രാവിലെ 10 മുതൽ 1 മണിവരെ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ജി. എസ്. ടി. ഉൾപ്പെടെ ₹ 840 ആണ്. ദർഘാസ് പകർപ്പിന്റെ വില ₹ 420 ആണ്.

ദർഘാസ് സമർപ്പിക്കുമ്പോൾ ദർഘാസിന്റെ 1% (മിനിമം ₹ 1,500-ൽ കുറയാൻ പാടില്ല) തുക EMD ആയി നൽകേണ്ടതാണ്. EMD തുക DD ആയി സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസിനോടൊപ്പം ₹ 200-ന്റെ മുഖവിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ കരാർ സമ്മതപത്രവും നൽകേണ്ടതുമാണ്.

പട്ടിക പ്രകാരമുള്ള സാധനങ്ങൾ മൊത്തമായോ, ഭാഗികമായോ നൽകുന്നതിനുള്ള നിരക്കുകൾ രേഖപ്പെടുത്താവുന്നതാണ്. ഏറ്റവും കുറഞ്ഞ നിരക്ക് രേഖപ്പെടുത്തുന്ന സ്ഥാപനങ്ങൾക്ക് ടി സ്ഥാപനങ്ങൾ നൽകുന്ന സാധനത്തിന്റെ ഗുണമേന്മകൂടി കണക്കിലെടുത്ത് ഭാഗികമായോ, മൊത്തമായോ വിതരണ ഉത്തരവ് നൽകുന്നതാണ്.

വിതരണ ഉത്തരവ് ലഭിച്ചുകഴിഞ്ഞാൽ 20 ദിവസത്തിനകം സാധനങ്ങൾ കോളേജ് ഓഫീസിൽ എത്തിക്കേണ്ടതാണ്. അതിനായി യാതൊരുവിധ കടത്തുകൂലിയും കയറ്റിറക്കുകൂലിയും നൽകുന്നതല്ല. ഓരോ സാധനത്തിനും വാറ്റ് നികുതിയും സെസ്സും ഉൾപ്പെടെയുള്ള വിലകളാണ് ദർഘാസിൽ രേഖപ്പെടുത്തേണ്ടത്. വിതരണ ഉത്തരവ് ലഭിച്ച് നിശ്ചിത സമയപരിധിക്കുള്ളിൽ സാധനങ്ങൾ നൽകാതിരുന്നാൽ തൊട്ടടുത്ത ദർഘാസുകാരന് ഉടനെ വിതരണ ഉത്തരവ് നൽകുന്നതും ഇത്തരത്തിൽ സർക്കാരിനുണ്ടാകുന്ന നഷ്ടം ആദ്യ ദർഘാസുകാരനിൽനിന്ന് ഈടാക്കുന്നതിനുള്ള നിയമാനുസൃത നടപടികൾ സ്വീകരിക്കുന്നതും ടി സ്ഥാപനത്തെ കരിമ്പട്ടികയിൽ ഉൾപ്പെടുത്തുന്നതുമാണ്.

ദർഘാസിൽ പറയുന്ന തുകയേക്കാൾ കൂടുതൽ ഒരിക്കലും ആവശ്യപ്പെടാൻ പാടില്ലാത്തതും അപ്രകാരം തുക വർദ്ധിപ്പിച്ചു നൽകുന്നതല്ലാത്തതുമാകുന്നു.

വിതരണ ഉത്തരവ് ലഭിക്കുന്നവർ സാധനങ്ങൾ നൽകുന്നതോടൊപ്പം അതിന്റെ വില രേഖപ്പെടുത്തിയ ഇൻവോയ്സിന്റെ മൂന്ന് പകർപ്പുകളും ഹാജരാക്കേണ്ടതാണ്. സാധനങ്ങൾ നൽകുന്നതിനുമുമ്പ് ₹ 200 മുഖവിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ സ്റ്റോർ പർച്ചേസ് മാനുവൽ അപ്പൻഡിക്സ് XVII പ്രകാരമുള്ള കരാർ സമ്മതപത്രവും സപ്ലൈ ഓർഡറിൽ പറയുന്ന തുകയുടെ 5% തുകയ്ക്കുള്ള ഡി. ഡി. സെക്യൂരിറ്റി ഡെപ്പോസിറ്റും ഹാജരാക്കിയിരിക്കേണ്ടതാണ്.

ദർഘാസ് തീയതിയിൽ മാറ്റം വരുത്തുന്നതിനോ റദ്ദാക്കുന്നതിനോ ഉള്ള പൂർണ്ണ അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

മുഖവില—₹ 2,24,440 (രണ്ട് ലക്ഷത്തി ഇരുപത്തി നാലായിരത്തി നാനൂറ്റി നാല്പത് രൂപ മാത്രം) ജി.എസ്.ടി. ഉൾപ്പെടെ.

No. A5-3609/Plan/UC/2020 (2). 6th January 2021.

Sealed tenders are invited for the supply of Sports Equipments in Physical Education Department, University College, Thiruvananthapuram under Plan Fund 2020-21.

The envelopes containing the tenders should be superscribed as "Supply of Sports Equipments", and addressed to The Principal, University College, Thiruvananthapuram so as to reach in this College on or before 2 p. m. on 4-2-2021. Late tenders will not be accepted. The tenders will be opened at 2.30 p.m. on 4-2-2021 in the presence of the tenderers or their authorized representatives who may be present at that time.

Tender forms can be had from the College Office from 10 a. m. to 1 p. m. on the working days till 4-2-2021. The cost of the tender form is ₹ 840 including GST. The cost of duplicate tender form will be ₹ 420 which is price fixed for a tender form and which is not refundable under any circumstances. The tender forms are not transferrable.

Along with tender, EMD @ 1% of the amount tendered, subject to a minimum of ₹ 1,500 should also be submitted in the form of DD. Tenders without sufficient EMD are liable to be rejected. The firm who are exempted from furnishing EMD should be enclosed the attested copy of exemption order. Every tender should be accompanied by an agreement in the Kerala Stamp Paper worth ₹ 200.

The price quoted should be inclusive of all taxes and duties. Otherwise rate of taxes charged upon each item should be quoted against the prices of each item. The rate quoted should be valid upto 2021 March 31.

The successful tenderers should sign an agreement in Kerala Stamp Paper worth ₹ 200 and deposit 5% value of the contract as Security Deposit.

After receiving the Supply Order, the articles should be supplied in the College Office within 20 days at the cost of the firm itself. The payment will be effected only after the receipt of the articles in good condition and satisfying the quality.

If the last date of receipt of the tender or the opening date of the tender is declared as holiday then the same will be postponed to the next working day.

The Principal reserves the right to reject all or any of the tenders without assigning any reason.

Face Value—₹ 2,24,440.

University College,
Thiruvananthapuram.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

(2)

(1)

[നമ്പർ 02/2020-21]

[നമ്പർ 01/2020-21]

നമ്പർ എ1-1083/2020-21.

2021 ജനുവരി 4.

നമ്പർ എ1-1017/2020-21. 2021 ജനുവരി 4. നെടുമങ്ങാട് സർക്കാർ കോളേജിൽ ഫിസിക്സ് ഡിപ്പാർട്ട്മെന്റിലേക്ക് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 30-1-2021 ഉച്ചയ്ക്ക് 1 മണിവരെ ആയിരിക്കും. അന്നേദിവസം പകൽ 3 മണിക്ക് ഹാജരുള്ള കരാറുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

നെടുമങ്ങാട് സർക്കാർ കോളേജിൽ ഫിസിക്സ് എഡ്യൂക്കേഷൻ ഡിപ്പാർട്ട്മെന്റിലേക്ക് സ്പോർട്സ് ഇനങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 30-1-2021 ഉച്ചയ്ക്ക് 1 മണിവരെ ആയിരിക്കും. അന്നേദിവസം പകൽ 3 മണിക്ക് ഹാജരുള്ള കരാറുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

- അടങ്കൽ തുക—₹ 3,43,000.
- നിരതദ്രവ്യം—1% (Cash or DD only)
- ദർഘാസ് പ്രമാണത്തിന്റെ വില:
- ഒറിജിനൽ—₹ 708.
- ഡ്യൂപ്ലിക്കേറ്റ്—₹ 354.

- അടങ്കൽ തുക—₹ 1,24,300.
- നിരതദ്രവ്യം—1% (Cash or DD only)
- ദർഘാസ് പ്രമാണത്തിന്റെ വില:
- ഒറിജിനൽ—₹ 708.
- ഡ്യൂപ്ലിക്കേറ്റ്—₹ 354.

ദർഘാസ് പ്രമാണങ്ങളും മറ്റ് വിവരങ്ങളും കോളേജ് ഓഫീസിൽ നിന്നും 30-1-2021 ഉച്ചയ്ക്ക് 12 മണിവരെ ലഭിക്കുന്നതാണ്. ദർഘാസ് പ്രമാണങ്ങൾ തപാലിൽ വേണ്ടവർ തപാൽ കുലിയായി ₹ 40 കൂടി അയയ്ക്കേണ്ടതാണ്. ₹ 200-ന്റെ മുദ്രപത്രത്തിൽ ഒരു പ്രാഥമിക കരാർ ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. മേൽ പറഞ്ഞിരിക്കുന്ന വ്യവസ്ഥകൾ പാലിക്കപ്പെടാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് പ്രമാണങ്ങളും മറ്റ് വിവരങ്ങളും കോളേജ് ഓഫീസിൽ നിന്നും 30-1-2021 ഉച്ചയ്ക്ക് 12 മണിവരെ ലഭിക്കുന്നതാണ്. ദർഘാസ് പ്രമാണങ്ങൾ തപാലിൽ വേണ്ടവർ തപാൽ കുലിയായി ₹ 40 കൂടി അയയ്ക്കേണ്ടതാണ്. ₹ 200-ന്റെ മുദ്രപത്രത്തിൽ ഒരു പ്രാഥമിക കരാർ ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. മേൽ പറഞ്ഞിരിക്കുന്ന വ്യവസ്ഥകൾ പാലിക്കപ്പെടാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല.

കേരള സ്റ്റോർ പർച്ചെയ്സ് നിയമങ്ങൾ എല്ലാം ഇതിന് ബാധകമാണ്.

കേരള സ്റ്റോർ പർച്ചെയ്സ് നിയമങ്ങൾ എല്ലാം ഇതിന് ബാധകമാണ്.

[No. 01/2020-21]

[No. 02/2020-21]

No. A1-1017/2020-21. 4th January 2021.

No. A1-1083/2020-21. 4th January 2021.

Sealed tenders are invited for the supply of Various equipments in Physics Departments of Government College, Nedumangad under Plan Fund for the year 2020-21. The envelopes containing tenders should be superscribed "For the supply of Various Equipments in Physics Department in Govt. College, Nedumangad under (Lab - Lib) Plan Fund 2020-21" and addressed to The Principal, Government College, Nedumangad. Last date of tenders will be accepted at 1 p. m. on 30-1-2021. Late tenders will not be accepted. The tenders will be opened at 3 p.m. on 30-1-2021 in the presence of such of the tenderers or their authorised representatives who may be present at that time. Estimated cost is ₹ 3,43,000 (Three Lakh and forty three thousand only) (The price quoted should be inclusive of all taxes, duties, cesses etc.). Intending tenderers may, on application to the Principal, Government College, Nedumangad obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ₹ 708 (600+108) which is the price fixed for a form and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 12 p. m. on 30-1-2021. Cheques, postage stamps etc., will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ₹ 354 per copy. Tenderers should execute an agreement in Kerala Stamp Paper worth ₹ 200.

Sealed tenders are invited for the supply of Various Sports Equipments in Physical Education Department of Government College, Nedumangad under Plan Fund for the year 2020-21. The envelopes containing tenders should be superscribed "For the supply of Various Sports Equipments in Physical Education Department in Government College, Nedumangad under Plan Fund 2020-21" and addressed to The Principal, Government College, Nedumangad. Last date of tenders will be accepted at 1 p. m. on 30-1-2021. Late tenders will not be accepted. The tenders will be opened at 3 p.m. on 30-1-2021 in the presence of such of the tenderers or their authorised representatives who may be present at that time. Estimated cost is ₹ 1,24,300 (One Lakh Twenty four thousand and three hundred only) (The price quoted should be inclusive of all taxes, duties, cesses etc.).

Intending tenderers may, on application to The Principal, Government College, Nedumangad obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ₹ 708 (₹ 600+GST ₹ 108) which is the price fixed for a form and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 12 p. m. on 30-1-2021. Cheques, postage stamps etc., will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ₹ 354 per copy. Tenderers should execute an agreement in Kerala Stamp Paper worth ₹ 200.

Government College, (Sd.)
Nedumangad. Principal.

ദർഘാസ് പരസ്യം

No. A3-373/2020/GCKTM.

5th January 2021.

നമ്പർ എ3-373/2020/GCKTM. 2021 ജനുവരി 5.

2020-21 സാമ്പത്തിക വർഷം കോട്ടയം ഗവൺമെന്റ് കോളേജിൽ 2204-00-104-29(02) Assistance to DCE for conduct of Sports പദ്ധതിയിൽ ₹ 2,75,000-ന്റെ സ്പോർട്ട്സ് ഉപകരണങ്ങളും ഫിറ്റ്നസ് ഉപകരണങ്ങളും വാങ്ങുന്നതിനായി മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകളുടെ കവറിനു പുറത്ത് 2020-21 സാമ്പത്തിക വർഷം കോട്ടയം ഗവൺമെന്റ് കോളേജിൽ 2204-00-104-29(02) Assistance to DCE for conduct of Sports പദ്ധതിയിൽ സ്പോർട്ട്സ് ഉപകരണങ്ങളും ഫിറ്റ്നസ് ഉപകരണങ്ങളും വാങ്ങുന്നതിനുള്ള ദർഘാസുകൾ എന്നെഴുതി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, കോട്ടയം, നാട്ടകം പി. ഒ., പിൻ-686 013, കോട്ടയം എന്ന വിലാസത്തിൽ അയച്ചുതരേണ്ടതാണ്.

Sealed tenders are invited for the purchase of Sports equipments and fitness equipments for an amount not exceeding ₹ 2,75,000 in various departments under the scheme "Assistance to DCE for conduct of Sports Plan 2020-21".

The envelope containing the tender should be superscribed "Tender for the purchase of Sports equipments and fitness equipments under the scheme Assistance to DCE for conduct of sports Plan 2020-21" and addressed to the Principal, Government College, Kottayam, Nattakom P. O., Kottayam-686 013. Last date for the receipt of tender is 2nd February 2021 at 2 p.m. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 2nd February 2021 in the presence of such tenderers or their authorised representatives who may be present at that time.

ദർഘാസുകൾ 2021 ഫെബ്രുവരി മാസം 2-ാം തീയതി പകൽ 2 മണിവരെ സ്വീകരിക്കുന്നതാണ്. താമസിച്ചുകിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 2021 ഫെബ്രുവരി മാസം 2-ാം തീയതി പകൽ 3 മണിക്ക് ദർഘാസുകാരോ അംഗീകൃത പ്രതിനിധികളോ ഹാജരുണ്ടെങ്കിൽ അവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. 2021 ഫെബ്രുവരി മാസം 2-ാം തീയതി അവധി ദിവസമായി വന്നാൽ തൊട്ടടുത്ത പ്രവർത്തി ദിവസം പകൽ 12 മണി വരെ ദർഘാസുകൾ സ്വീകരിക്കുന്നതും 3 മണിക്ക് ദർഘാസുകാരോ അംഗീകൃത പ്രതിനിധികളോ ഹാജരുണ്ടെങ്കിൽ അവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്.

Intending tenderers may on application to the Principal, Government College, Nattakom P. O., Kottayam obtain the requisite tender forms on which tenders should be submitted. Application for tender form should be accompanied by a cash remittance of ₹ 1,000 (including GST) which is the price fixed for a form and which is not refundable under any circumstances. Demand Draft for ₹ 1,000 on the local Branch of SBI drawn in favour of the Principal, Government College, Kottayam and self addressed stamped cover should be enclosed with the application for tender forms to be sent by post. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 2nd February 2021. Cheques Postage Stamps etc. will not be accepted towards the cost of tender forms nor will the forms be sent per VPP. Duplicate tender forms, if required will be issued at ₹ 500 (inclusive of taxes) per copy.

ദർഘാസ് ഫോറം 2021 ഫെബ്രുവരി മാസം 2-ാം തീയതി പകൽ 12 മണിവരെ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. തപാലിൽ ദർഘാസ് ഫോറം ലഭിക്കേണ്ടവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയായ ₹ 1,000 (നികുതി ഉൾപ്പെടെ)-ന്റെ ഡിമാന്റ് ഡ്രാഫ്റ്റും തപാൽ സ്റ്റാമ്പ് ഒട്ടിച്ച് മേൽവിലാസം എഴുതിയ കവറു സഹിതം അപേക്ഷ നൽകേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഒരു കാരണവശാലും തിരികെ നൽകുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന 2021 ഫെബ്രുവരി മാസം 2-ാം തീയതി പകൽ 12 മണിക്ക് അവസാനിക്കുന്നതാണ്.

The rate quoted should be valid upto 31-3-2021. The articles should be supplied within 30 days on receipt of the supply order, in concerned department at your expense. Rates, tax and condition of supply of articles should clearly be stated separately in respect of each of them. An agreement in the prescribed form in Kerala Government Stamp Paper worth ₹ 200 should be enclosed with the tender.

The tender should be accompanied by an EMD of 1% (₹ 2,750) of the total cost of the articles tendered for, either in cash or crossed bank draft or TSB deposits or Government pronote of Bank guarantee or NSL. Tenders without sufficient EMD will be rejected. EMD will carry no interest. Firms who are exempted from EMD should furnish attested copy of exemption orders.

ചെക്കുകൾ, പോസ്റ്റൽ ഓർഡറുകൾ, സ്റ്റാമ്പുകൾ എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതിയുൾപ്പെടെ) ₹ 500 ആയിരിക്കും.

More details can be had from College Office. Cash transaction hour in this office is 10 a. m. to 2 p. m.

The undersigned will have the right to cancel or extent the tender at any time without further notice.

ദർഘാസിൽ കാണിക്കുന്ന നിരക്കുകൾക്ക് 2021 മാർച്ച് 31 വരെ പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിനോടൊപ്പം ₹ 200-ന്റെ മുദ്രപത്രത്തിൽ ഉടമ്പടിയും നിരതദ്രവ്യമായി ₹ 2,750-ന്റെ ഡിമാന്റ് ഡ്രാഫ്റ്റും നൽകേണ്ടതാണ്.

Government College,
Kottayam.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം
[നമ്പർ 02/2020-21]

നമ്പർ എ2-11/2020.

2021 ജനുവരി 7.

പേരാമ്പ്ര സി. കെ. ജി. സ്മാരക ഗവൺമെന്റ് കോളേജിലേക്ക് 2020-21 പ്ലാൻ പദ്ധതിയിൽ “2204-00-104-29(02) Assistant to DCE” ശീർഷകത്തിൽ താഴെ കാണിച്ചിരിക്കുന്ന ₹ 2,50,000-ന്റെ സ്പോർട്സ് ഉപകരണങ്ങൾ ഫിസിക്കൽ എഡ്യൂക്കേഷൻ വിഭാഗത്തിലേക്ക് വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസുകൾ അടക്കം ചെയ്ത കവറിനു പുറത്ത് “2020-21 വർഷത്തിൽ പ്ലാൻ പദ്ധതിയിൽ സ്പോർട്സ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്ന് തലവാചകം എഴുതിയിരിക്കണം. ദർഘാസുകൾ 5-2-2021-ന് ഉച്ചയ്ക്കുശേഷം 2.30 മണിക്ക് മുമ്പായി പ്രിൻസിപ്പാൾ, സി.കെ.ജി.എം. ഗവൺമെന്റ് കോളേജ്, പേരാമ്പ്ര, പേരാമ്പ്ര പി. ഒ., പിൻ-673 525 എന്ന വിലാസത്തിൽ ലഭിച്ചിരിക്കേണ്ടതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ ദർഘാസുകാരന്റെയോ അവർ അധികാരപ്പെടുത്തിയവരുടെയോ സാന്നിധ്യത്തിൽ 5-2-2021-ന് ഉച്ചയ്ക്കുശേഷം 3 മണിക്ക് തുറന്ന് പരിശോധിക്കുന്നതായിരിക്കും.

ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർക്ക് ഫോറത്തിന്റെ വിലയായ ₹ 840-ന് ഓഫീസിൽ നിന്നും പ്രവർത്തി ദിവസങ്ങളിൽ ഉച്ചയ്ക്ക് 2.30 മണിവരെ ലഭിക്കുന്നതായിരിക്കും. പ്രിൻസിപ്പാളിന്റെ പേരിൽ മണിയോർഡർ അയച്ച് ആവശ്യപ്പെട്ടാൽ ഫോറം തപാൽ മുഖേന ലഭിക്കുന്നതായിരിക്കും. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറത്തിന്റെ വില ₹ 420 ആകുന്നു. ദർഘാസ് ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും തിരിച്ചു നൽകുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന 5-2-2021-ന് ഉച്ചയ്ക്ക് 2.30 മണിക്ക് അവസാനിക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വില ഇനത്തിൽ ചെക്കുകൾ, ഡ്രാഫ്റ്റുകൾ, പോസ്റ്റൽ ഓർഡറുകൾ എന്നിവ സ്വീകരിക്കുന്നതല്ല.

₹ 200 വിലയുള്ള മുദ്രപത്രത്തിൽ എഗ്രിമെന്റ് തയ്യാറാക്കി ദർഘാസിനോടൊപ്പം അടക്കം ചെയ്യേണ്ടതാണ്. അടങ്കൽ തുകയുടെ 1% നിരതദ്രവ്യം (മിനിമം ₹ 1,500) ഇനത്തിൽ സ്റ്റേറ്റ് ബാങ്ക് ഓഫ് ഇന്ത്യയുടെ പേരാമ്പ്ര ബ്രാഞ്ചിൽ മാറാവുന്ന ഡിമാന്റ് ഡ്രാഫ്റ്റ് ദർഘാസിനോടൊപ്പം അടക്കം ചെയ്യേണ്ടതാണ്. ഓരോ ഉപകരണത്തിന്മേലും ഈടാക്കുന്ന നികുതി നിരക്കുകൾ ദർഘാസിൽ കൃത്യമായി രേഖപ്പെടുത്തേണ്ടതാണ്.

[No. 02/2020-21]

No. A2-11/2021.

7th January 2021.

Sealed tenders are invited for the supply of Sports equipments for ₹ 2,50,000, shown below, under Plan Scheme “2204-00-104-29(02) Assistant to DCE 2020-21”.

The envelope containing the tender superscribing “Sealed tenders for the supply of Sports equipments under Plan Scheme during the year 2020-21” addressed to the Principal, C. K. G. Memorial Govt. College, Perambra, Perambra P. O., Kozhikode District, Pin-673 525 should be reached before 2.30 p. m. on 5-2-2021. Late tenders will not be accepted on any ground. The tender will be opened at 3 p. m. on 5-2-2021 in the presence of such tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, C. K. G. Memorial Govt. College, Perambra, Perambra P. O., Kozhikode District-673 525, obtain the tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ₹ 840 (₹ 90 Including GST only) which that is price fixed for a form/ set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 2.30 p. m. on 5-2-2021. Cheques, Demand Draft, Postal Order etc. will not be accepted towards the cost of tender form, nor will the forms be sent by V. P. P. Duplicate tender forms, if required will be issued at ₹ 420 per copy.

An agreement in Kerala Government Stamp Paper worth ₹ 200 should be executed and attached with the tender. EMD at 1% of quoted amount (Minimum ₹ 1,500) should be remitted by Demand Draft on SBI Perambra Branch should be attached. Rate of tax chargeable on the items should be clearly mentioned against each of the items quoted.

DETAILS OF SPORTS EQUIPMENTS

<i>Sl No.</i>	<i>Name of the equipments</i>	<i>Specification</i>	<i>Qty.</i>
1	Table tennis board	good quality, durable, officially approved	2
2	Kabbadi mat		125 pcs
3	Wrestling costume	good quality, durable, officially approved	5
4	Football	good quality, durable, officially approved	10
5	Volleyball	good quality, durable, officially approved	10
6	Cricket bat	Good quality, English willow, large sweet spot big edges, more grains, no dark spots on the bats face of the bat	2
7	Cricket helmet	Good quality, light weight, air flow vents, strong face grills, adjustable belts	4
8	Cricket balls	Four piece, Calicut University tournaments approved	25 Nos.
9	Cricket batting thigh pads	Right handed men size, high density form protection, sweat absorbent	3 Pair
10	Cricket batting leg guards	Right handed, men size, good protection, good quality, durable	3 Pair
11	Cricket keeping gloves	Men size, quality leather palm, thick padding protection, durable	1 Pair
12	Cricket batting gloves	Men size, quality leather palm, thick padding protection, durable,	3 Pair
13	Cricket stumps and bails	Standard wooden, good quality, durable	1 Set
14	Plastic cricket stump with base	good quality, durable practice stumps	1 Set
15	Badminton nets	Officially approved	2 Nos.
16	Badminton rackets	Carbon/graphite material light weight, durable, suitable for competition	6
17	Badminton cock (feather)	Calicut University tournaments approved for IC tournaments	4 Box
18	Badminton cock(plastic)	light weight, good quality, durable	10 Box
19	Volleyball nets	Officially approved	1
20	Tug of war rope	Good quality	1
21	Ball badminton rackets	Carbon/graphite material, light weight without strings, good quality, durable	6 Nos.
22	Ball badminton net	Officially approved, good quality, durable	1
23	Air pump	Good quality	1
24	Stop watch	Officially approved	2
25	Carom board	Officially approved	1
26	Ball carrying net	Good quality	3
27	Body composition monitor	Good quality	1

Fire and Rescue Services Department

E-TENDER NOTICES

(1)

No. M1-3465/2020.

22nd December 2020.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 10 Nos. of Breathing Portable Air Compressor as per the specifications of this department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

E-Tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. *Technical bid.*
2. *Financial bid (BOQ).*

Tender No. with PAC—KFRS-E-Tender- No. 02/2020-21/SN—₹ 60 lakhs.

EMD—1% of PAC in online payment.

Security Deposit—5% of total contract amount. (To be furnished as bank guarantee of a Nationalised or Scheduled Commercial Bank).

Cost of e-Tender (online submission)—₹ 9,000 + GST @ 18% (GST shall be paid by the bidder through GST payment methods in reverse charge basis)

Date and time of pre bid meeting—6-1-2021, 11 a. m.

Closing date and time of e-tender—22-1-2021, 4 p. m.

Last date and time of receipt of e-tender—22-1-2021, 4 p.m.

Date and time of Sample Verification—28-1-2021, 2.30 p.m.

Date & time of opening of e-Tender:

1. Technical bid—28-1-2021, 11 a.m.
2. Financial bid—29-1-2021, 11 a.m. (The date may change depending on the completion of technical evaluation)

Date upto which the rates are to remain firm for acceptance—31-3-2022.

Period of supply—Within 60 days from the date of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of India. There are two options—State Bank of India Net banking payment, payment through MOPS from other banks to the payment gateway of SBI.

For obtaining Digital Signature Certificate (DSC) and necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to internet failure, the tenders will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with the necessary documents and presentations on all the technical aspects of the equipment and accessories for the total understanding and verification of the technical committee.

The price of the e-tender form shall be received only through online payment SBI/SBI NEFT.

The cost should be quoted in Indian Currency only.

The tender has two covers:

- Technical cover
- Financial cover

The first cover i.e. the technical cover shall be uploaded with the following documents:

1. Scanned copy of Departmental Technical specification of the product intended to supply duly signed and stamped by the bidder.

The Bidder should sign, stamp and upload the Departmental Technical Specification as such, along with the tender. Uploading the duly signed and stamped Departmental Technical Specification will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

In case of any deviation from the Departmental Technical Specification, the bidder shall fill and upload specification compliance statement in the following proforma, clearly marking the details of deviation. The committee will check the admissibility of the deviation mentioned by the bidder and the tender will be admitted only if the deviation proposed by the bidder is acceptable for the Departmental Technical Committee. Deviations, if any, shall be strictly marked in the Specification Compliance Statement itself. If the applicant uploaded the Specification Compliance Statement and no marking is made in the column provided for marking deviation in the statement, it will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

Specification Compliance Statement for Breathing Portable Air Compressor

<i>Sl. No.</i>	<i>Detail of Departmental Technical Specification</i>	<i>Detail of the product offered</i>	<i>Deviation from Departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ₹ 200.
3. Brochure of the product intended to supply.
4. Work Experience Certificate, O.E.M Authorisation Letter and other relevant details. (as per the requirements)
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ₹ 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.

I, (Name, Address, Firm) do hereby declare that no Vigilance Case have been charge sheeted and pending trial at Court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

6. Paid Receipt of the GST of tender Fee. (GST shall be paid by the bidder through GST payment methods in reverse charge basis)

Pre-bid meeting

A pre bid meeting will be held at Fire and Rescue Services Headquarters, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-mail to hq.frs @ kerala.gov.in and by contacting The Director (Technical), Fire and Rescue Services Thiruvananthapuram in Phone Number 09497920101.

Tender opening and evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the equipment and accessories for the full understanding of the Head Office Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) Technical expert of Bidder should be available for explaining all the aspects of the item, during the time of presentation and evaluation.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover.

(g) The originals of all the required documents like Technical specification compliance statement of the product, agreement in stamp paper worth ₹ 200, the declaration on Kerala Stamp Paper worth ₹ 200 and Brouchers/Photograph of the item intended to supply, O. E. M. Authorisation Letter and other required documents shall be produced before the undersigned soon after the Financial Bid opening.

(h) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultation with the DPC. The decision of the DPC shall be final on the admissibility of the tender and thereafter awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services or a committee appointed by him.

(j) The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send email to dt.frs@kerala.gov.in or fax to 0471-2337422.

(k) Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>

(l) Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

SPECIFICATION FOR BREATHING AIR COMPRESSOR

The compressor should be portable, high pressure, air cooled breathing air compressor, used for refilling / re-charging of air cylinders (SCBA sets, SCUBA and water mist systems) at a pressure of 200 & 300 bar.

The compressor should be a multi-stage unit with free air delivery. The Compressor frame and carrying handles should be made up of stainless steel/ Anti rust Powder Coated Steel/Aluminium. The compressor should be provided with air intake filter, inter coolers, after cooler and pressure safety valves, auto stop automatic condensate drains and switch board.

Detailed specifications will be as follows.

- Free Air Delivery—Not Less Than 225 Liters Per Minute
- Filling Pressure— 300 & 200 Bar
- Prime Mover—3 Phase Electric Motor
- Power—Not Less Than 5 Hp
- Filling Connection—
 1. One metre (min.) long hose with filling adapter for 300 bar
 2. One metre (min.) long hose with filling adapter for 200 bar (DIN type)
- Dry weight—Not more than 160 kg
- Safety Valves—Interstages And Final Stage

Compressor System

The compressor should be a multi stage air-cooled high pressure compressor with inter cooler between stages and after-cooler after final stage, safety valve etc. The air should be sucked in via a suction filter to remove dust particles in air and then it should be compressed in the compressor. After compression the moisture should be separated and air should be filtered in the main filter cartridge to remove all impurities to make it suitable for breathing.

Tool Kit/Oil & Instructions

Necessary tool kit for compressor along with first fill of oil and operating manual should be supplied with each compressor. Additional 6 litres of lubricating oil, 3 suction filter elements and 3 main filter cartridge for each compressor should be provided by supplier.

Approvals

Compressor manufacturer/supplier should be an ISO 9001 certified company.

Air quality should be as per EN 12021: 2014 or equivalent breathing air quality standards.

The product should be CE certified. Certificate should be submitted with the offer and at the time of supply.

Warranty

Compressor should be supplied with warranty of 24 months from date of commissioning.

Commissioning Support

The supplier should provide free commissioning at site and should train the operators on use and operation of the compressor, trouble shooting and normal maintenance of the compressor.

CONDITIONS

- | | | |
|--|---|--|
| 1. Essential documents to be submitted along with the tender | — | Pamphlets, Photograph, Drawings, CDS etc. should be forwarded along with the tender. |
| 2. Period of delivery | — | Within 60 days from receipt of supply order. |
| 3. F.O.R. | — | Thiruvananthapuram. |
| 4. Payment | — | 100% Payment against delivery at Thiruvananthapuram and acceptance by an acceptance committee. |
| 5. Warranty | — | A warranty of 24 months from the date of final acceptance of the item. |
| 6. Other Special Conditions | — | <ol style="list-style-type: none"> 1. EMD 1% of PAC in online payment. 2. Full stock/spares and technicians shall be available in India and service should be available for any repair or maintenance within 48 hours of a call from this department. 3. Security Deposit 5% of total contract amount to be furnished as mentioned in the Notice inviting e-Tender, which will be released after the expiry of the warantee period. 4. Any firm whose proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at court in connection with fabrication/supply of similar product made earlier to this department/Kerala Government are not eligible to participate and shall be barred from participating in this tender. 5. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified. |

6. Tenderer must produce Manufacturers (OEM) Authorisation letter confirming uninterrupted supply, full compliance with tender specifications and spares back up for 10 years after commissioning of the equipment, along with Technical bid. The bidder shall have supplied at least 25 sets of Breathing Air Compressor in past 5 years and documentary evidence i.e. Purchase orders etc. shall be uploaded along with the technical bid, otherwise offer will be liable to be rejected.

(2)

No. M1-3469/2020.

29th December 2020.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 100 Nos. of Hand Controlled Multi purpose Nozzle as per the specifications of this department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

E-Tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. *Technical bid.*
2. *Financial bid (BOQ).*

Tender No. with PAC—KFRS-E-Tender No. 04/2020-21/SN—₹ 45 lakhs.

EMD—1% of PAC in online payment.

Security Deposit—5% of total contract amount. (To be furnished as bank guarantee of a Nationalised or Scheduled Commercial Bank).

Cost of e-Tender (online submission)—₹ 6,800 + GST @ 18% (GST shall be paid by the bidder through GST payment methods in reverse charge basis).

Date and time of pre bid meeting—11-1-2021, 11 a. m.

Closing date and time of e-tender—30-1-2021, 4 p. m.

Last date and time of receipt of e-tender—30-1-2021, 4 p.m.

Date and time of Samples/Documents/Presentations Verification—4-2-2021, 2.30 p.m.

Date & time of opening of e-Tender:

1. Technical bid—4-2-2021, 11 a.m.
2. Financial bid—5-2-2021, 11 a.m. (The date may change depending on the completion of technical evaluation)

Date upto which the rates are to remain firm for acceptance—31-3-2022.

Period of supply—Within 60 days from the date of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of India. There are two options—State Bank of India Net banking payment, payment through MOPS from other banks to the payment gateway of SBI.

For obtaining Digital Signature Certificate (DSC) and necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to internet failure, the tenders will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with the necessary documents and presentations on all the technical aspects of the equipment and accessories for the total understanding and verification of the technical committee.

The price of the e-tender form shall be received only through online payment SBI/SBI MOPS

The cost should be quoted in Indian Currency only.

The tender has two covers:

- Technical cover
- Financial cover

The first cover i.e. the technical cover shall be uploaded with the following documents:

1. Scanned copy of Departmental Technical specification of the product intended to supply duly signed and stamped by the bidder.

The Bidder should sign, stamp and upload the Departmental Technical Specification as such, along with the tender. Uploading the duly signed and stamped Departmental Technical Specification will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

In case of any deviation from the Departmental Technical Specification, the bidder shall fill and upload specification compliance statement in the following proforma, clearly marking the details of deviation. The committee will check the admissibility of the deviation mentioned by the bidder and the tender will be admitted only if the deviation proposed by the bidder is acceptable for the Departmental Technical Committee. Deviations, if any, shall be strictly marked in the Specification Compliance Statement itself. If the applicant uploaded the Specification Compliance Statement and no marking is made in the column provided for marking deviation in the statement, it will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

Specification Compliance Statement for Hand Controlled Multi purpose Nozzle

<i>Sl. No.</i>	<i>Detail of Departmental Technical Specification</i>	<i>Detail of the product offered</i>	<i>Deviation from Departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ₹ 200.
3. Brochure of the product intended to supply.
4. Work Experience Certificate, O.E.M. Authorisation Letter and other relevant details. (as per the requirements)
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ₹ 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.

I, (Name, Address, Firm) do hereby declare that no Vigilance Case have been charge sheeted and pending trial at Court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

6. Paid Receipt of the GST of tender Fee. (GST shall be paid by the bidder through GST payment methods in reverse charge basis)

Pre-bid meeting

Online pre bid meeting will be held on the date and time as mentioned above. Bidders can participate in the pre bid meeting through the link <https://meet.google.com/tmz-pmxa-aqf> and clarify their doubts, if any. They can clarify their doubts by sending an e-Mail to hq.frs@kerala.gov.in and by contacting. The Director (Technical), Fire and Rescue Services, Thiruvananthapuram in Phone Number 09497920101.

Tender opening and evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the equipment and accessories for the full understanding of the Head Office Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) Sample of Hand Controlled Multi Purpose Nozzle should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. The final selection will be done after considering the report of the testing team only. Technical expert of Bidder should be available for explaining all the aspects of the item, during the time of presentation and evaluation. Technical expert of Bidder should be available for explaining all the aspects of the item, during the time of presentation and evaluation.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover.

(g) The originals of all the required documents like Technical specification compliance statement of the product, agreement in stamp paper worth ₹ 200, the declaration on Kerala Stamp Paper worth ₹ 200 and Brouchers/Photograph of the item intended to supply, O. E. M. Authorisation Letter and other required documents shall be produced before the undersigned soon after the Financial Bid opening.

(h) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultation with the DPC. The decision of the DPC shall be final on the admissibility of the tender and thereafter the awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services or a committee appointed by him.

(j) The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send email to dt.frs@kerala.gov.in or fax to 0471-2337422.

Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

TECHNICAL SPECIFICATION OF HAND CONTROLLED MULTI PURPOSE NOZZLE

The Nozzle should be capable of discharging straight stream and spray patterns with Selectable flow of 115-225-355-500 LPM @ 7 Bar or better flow rate.

Body should be made of extreme light weight (Not more than 3.5Kg) durable, corrosion free material like Hard Anodized Aluminium Alloy, Pyrolite etc.

Nozzle should be able to provide turbulence-free flow control when gated and positive valve position detents.

Nozzle should be equipped with flushing arrangement which can be easily and effectively flush of unwanted and pattern destroying debris that enters the nozzle without shutting down or changing pattern selection during hazardous fire fighting conditions.

The nozzle should have a spinning fog teeth made of light weight, durable, corrosion free material. It should be provided with Pistol Grip with 2.5" British Instantaneous Inlet, Bonded Rubber Bumper and Valve Handle Covers offering rugged durability in harsh fire fighting conditions.

Nozzle should meet NFPA 1964 standard and have FM/UL Approval/EN Certified. Copy of the certificate should be submitted for evaluation.

Nozzle should have Large Index Ring with Indicator allows easy flow, or flush selections with a gloved hand, Integral tactile indicator provides optional preset pattern selection detent or pattern lock out.

The nozzle should be equipped with quick change pattern adjustment which allows the straight stream to a wide protective fog pattern with one simple hand motion.

Nozzle should have high quality labeling to provide a visually reflective image at night or in dark conditions and the operational controls should be permanently marked for a lifetime of rugged service.

The Serial Number of the Nozzle should also be permanently marked on the body to provide track- ability and immediate access to on- line operational instructions ensuring supply of genuine product.

Warranty—Not less than 5 Years from the date of acceptance.

Preferable make—Firefly/POK/AKRON or equivalent.

Instruction Book

A detailed instruction book in ENGLISH which contain the details of operation, maintenance and proper use of the Nozzle for the guidance of the user should be prepared and supplied.

Acceptance

The Nozzle should be delivered at Fire & Rescue Services Headquarters, Thiruvananthapuram. The delivered items should be inspected by a board of officers for the general functioning of the hand controlled branch and acceptance should be based on this report.

Sample should be submitted for verification during evaluation.

Conditions

- | | | |
|---|---|---|
| 1. Whether samples are essential | — | Pamphlets, Photograph, Drawings, CD etc. should be forwarded along with the tender. Samples shall be produced which may be subjected to tests by the departmental personnel. |
| 2. Period with in which goods should be delivered | — | Within 60 days from the date of supply order. |
| 3. Rates should be quoted including all taxes and transportation charge and rate of AMC | — | F.O.R., Thiruvananthapuram. |
| 4. Payment | — | 100% Payment against delivery at Thiruvananthapuram and acceptance by an acceptance committee. |
| 5. Other Special Conditions | — | <ol style="list-style-type: none"> 1. A Warranty of 60 months from the date of final acceptance of the item. 2. EMD 1% of PAC in online payment. 3. Security Deposit 5% of total contract amount to be furnished as mentioned in the Notice inviting e-Tender, which will be released after the expiry of the warantee period. 4. Any firm whose Proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at court in connection with fabrication/supply of similar product made earlier to this Department/Kerala Government are not eligible to participate and shall be barred from participating in this tender. 5. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified. 6. Full stock/spares and technicians shall be available in India and service should be available for any repair or maintenance within 48 hours of a call from this department. |

- 7. Tenderer must produce Manufacturers (OEM) Authorisation letter confirming uninterrupted supply, full compliance with tender specifications and spares back up for 5 years after commissioning of the equipment, along with Technical bid. The bidder shall have supplied at least 50 Hand Controlled Multi Purpose Nozzle in past 10 years to any States, Union Territories or Public Sector undertaking in India and documentary evidence i.e. Purchase orders etc. shall be uploaded along with the technical bid, otherwise offer will be liable to be rejected.

Directorate of Fire and Rescue Services,
Kerala Fire & Rescue Services
Head quarters, Fire Force Junction,
Thiruvananthapuram.

R. SREELEKHA I. P. S.,
Director General.

Medical Education Department

[No. 05/2020]

ദർഘാസ് പരസ്യം

No. C1/4078/2020/GMCKLM. 18th December 2020.

[നമ്പർ 05/2020]

നമ്പർ സി1/4078/2020/ജി.എം.സി. കൊല്ലം. 2020 ഡിസംബർ 18.

Sealed competitive tenders in the prescribed form are invited for the supply of the following items required for the Department of ENT, Government Medical College, Kollam.

കൊല്ലം സർക്കാർ മെഡിക്കൽ കോളേജിലെ ഇ.എൻ.റ്റി. വിഭാഗത്തിലേക്ക് ആവശ്യമായ താഴെപ്പറയുന്ന സാധനങ്ങൾ വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസുകൾ ദർഘാസ് നമ്പരോടുകൂടി നിശ്ചിത തീയതിക്കുമുമ്പ് പ്രിൻസിപ്പാൾ, ഗവ. മെഡിക്കൽ കോളേജ്, കൊല്ലം-691 574 എന്ന വിലാസത്തിൽ എത്തിച്ചിരിക്കേണ്ടതാണ്.

Tender should be superscribed with tender number and addressed to the Principal, Government Medical College, Kollam, Pin-691 574. Details can be had from this office on working hours till 5 p. m.

സാധനങ്ങളുടെ പേര്—ഒ.പി.ഡി. ട്രീറ്റ്മെന്റ് യൂണിറ്റ്.

Name of Items—OPD Treatment Unit.

എണ്ണം—1

Qty.—1.

അടങ്കൽ തുക—₹ 3,00,000.

Total Cost—₹ 3,00,000.

നിരതദ്രവ്യം—1%.

EMD—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില :

Cost of tender form (inclusive of GST):

അസ്സൽ—₹ 1,062.

Original—₹ 1,062.

ശരിപ്പകർപ്പ്—₹ 531.

Duplicate— ₹ 531.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—28-1-2021, 3 മണി.

Last date and time for sale of tender form—28-1-2021, 3 p. m.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—29-1-2021, 2.30 മണി.

Last date and time for receipt of tender form—29-1-2021, 2.30 p. m.

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—29-1-2021, 3 മണി.

Opening date and time of tender—29-1-2021, 3 p. m.

ഫോറങ്ങൾ തപാലിൽ വേണ്ടവർ അയയ്ക്കുന്നതിനുവേണ്ട തുക (₹ 50) അധികമായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഓഫീസിൽ നേരിട്ടോ മണിയോർഡർ ആയോ സ്വീകരിക്കുന്നതാണ്. അല്ലാതെയുള്ള എല്ലാ അപേക്ഷകളും നിരസിക്കുന്നതാണ്. ഫോറത്തോടൊപ്പം മുദ്രപത്രങ്ങളോ മറ്റേതെങ്കിലും ഡോക്യുമെന്റുകളോ അയയ്ക്കാൻ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ളതും മേൽവിലാസം വ്യക്തമല്ലാത്തതുമായ മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. മണിയോർഡറുകൾവഴി ഫോറങ്ങൾ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ള അപേക്ഷകൾ ഈ ഓഫീസിൽ 15-1-2021-ന് മുമ്പ് കിട്ടിയിരിക്കണം. താമസിച്ചുകിട്ടുന്ന മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. ദർഘാസ് ഫോറം കൈമാറാൻ പാടില്ലാത്തതും ഒരിക്കൽ അടച്ച തുക തിരിച്ചുകിട്ടുന്നതുമല്ല. താമസിച്ചുകിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ ഈ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

Tender form will be sent through post if required provided due amount with sufficient postage charge (₹ 50) is sent by way of Money Order in favour of The Principal, Government Medical College, Kollam, Pin-691 574. Money Order should reach this office on or before 15-1-2021. No other forms of remittance will be accepted.

Govt. Medical College,
Parippally, Kollam.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

നമ്പർ എസ്1/2507/2020/ഡി.സി.സി.

2020 ഡിസംബർ 28.

കോഴിക്കോട് ഗവ. ഡെന്റൽ കോളേജ് ഓർത്തോഡോണ്ടിക്സ് വിഭാഗത്തിലേക്ക് ആവശ്യമായ ഓട്ടോക്ലേവ് (ഒരേണ്ണം) വിതരണം ചെയ്യുന്നതിലേക്കായി നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡിലർമാരിൽ നിന്നോ മുദ്രവച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—₹ 1,25,000.

നിരതദ്രവ്യം—ദർഘാസ് തുകയുടെ 1% (മിനിമം ₹ 1,500).

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—₹ 400 + ജി. എസ്. ടി.

പകർപ്പ്—₹ 200 + ജി. എസ്. ടി.

തപാൽ വഴി—₹ 450 + ജി. എസ്. ടി.

ദർഘാസ് ഫോമുകൾ തപാൽവഴി ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—27-1-2021, 3 മണി.

ദർഘാസ് ഫോമുകൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—2-2-2021, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—2-2-2021, 4 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—3-2-2021, 11 മണി.

ദർഘാസ് നമ്പർ കവറിന് പുറത്ത് രേഖപ്പെടുത്തി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, ഗവ. ദന്തൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11 മണിക്ക് ദർഘാസുകാരന്റേയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല. ₹ 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% മിനിമം ₹ 1,500 നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങൾ ദന്തൽ കോളേജിന്റെ ഓഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭ്യമാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

- മെറ്റീരിയലുകളുടെ ബ്രാൻഡ് രേഖപ്പെടുത്തണം.
- ആവശ്യമെങ്കിൽ പർച്ചേസ് കമ്മിറ്റിക്ക് മുമ്പിൽ സാമ്പിളുകൾ നൽകേണ്ടതാണ്.
- മെറ്റീരിയലുകളുടെ കാലാവധി പർച്ചേസ് തീയതി മുതൽ ഒരു വർഷമെങ്കിലും ഉണ്ടായിരിക്കണം.

No. S1/2507/2020/DCC.

28th December 2020.

Sealed and superscribed tenders in the prescribed form are invited for the purchase of Autoclave (1No.) for the Department for Orthodontics, Govt. Dental College, Calicut. Tender forms can be had from the Office of the Principal, Dental College, Kozhikode direct on payment of ₹ 400 + GST and by registered post on payment of ₹ 450 + GST by money order from 11 a. m. to 3 p. m. on all working days. Tender forms should be superscribed as “Tender No. S1/2507/2020/DCC.” and addressed to the Principal, Dental College, Kozhikode, Kerala-673 008. The last date of receipt of tender is 4 p. m. on 2-2-2021. Late tenders will not be accepted. The tenders will be opened at 11 a. m. on 3-2-2021 in the presence of tenderers or their authorised representatives who may be present at that time. Tender forms are not transferable under any circumstances. Sale of tender forms will be closed on 2-2-2021 at 3 p. m. Cheques, postage stamps etc., will not be accepted towards cost of tender forms. Duplicate copy of tender form can be had on payment of ₹ 200 + GST.

PAC—₹ 1,25,000

Last date and time of issue of tender form by post—27-1-2021, 3 p. m.

Date upto which rates are to be firm—31-3-2021.

The tenderers should send along with the tender an agreement executed and signed in Kerala Stamp Paper worth ₹ 200 (Rupees Two Hundred only) and an EMD at 1% of the total cost of the items tendered for (minimum ₹ 1,500). Tenders without agreement and EMD will be rejected outright. Specimen agreement is annexed to the prescribed tender form. Stamp paper will be supplied to firms outside Kerala on request along with a remittance of ₹ 250 (Rupees Two Hundred and Fifty towards cost of stamp paper and ₹ 50 as incidental charges) by Money Order. Brand name & Warranty of the items quoted should be mentioned.

Specification—Front loading B-class-22 ltr. with water distilizer and pouch stand with cutter.

Terms & Conditions

- Brand name of the material should be quoted.
- Brochure of original manufacturer should be submitted.
- Expiry of the items will be 1 year from the date of supply.

Govt. Dental College,
Kozhikode.

(Sd.)
Principal.

കാട്ടേഷൻ പരസ്യം

നമ്പർ എസ്1/2841/2020/ഡി.സി.സി.

2020 ഡിസംബർ 30.

കോഴിക്കോട് ഗവ. ദന്തൽ കോളേജിലെ ലൈബ്രറിയിലേക്ക് പുസ്തകങ്ങൾ വിതരണം ചെയ്യുന്നതിന് പ്രസാധകർ, അംഗീകൃത വിതരണക്കാർ എന്നിവരിൽ നിന്നും മുദ്രവെച്ചതും മൽസരാടിസ്ഥാനത്തിലുള്ളതുമായ കാട്ടേഷനുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—₹ 2,50,000.

കാട്ടേഷനുകൾ കാട്ടേഷൻ നമ്പർ മേലെടുത്തോടുകൂടി നേരിട്ടു നൽകുകയോ പ്രിൻസിപ്പാൾ, ഗവ. ദന്തൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. കാട്ടേഷനുകൾ 1-2-2021-ന് 4 മണിക്ക് മുൻപായി ഓഫീസിൽ ലഭിച്ചിരിക്കേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന കാട്ടേഷനുകൾ സ്വീകരിക്കുന്നതല്ല. കാട്ടേഷനുകൾ അവ സമർപ്പിച്ച വരുടെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ 2-2-2021-ന് രാവിലെ 11 മണിക്ക് തുറക്കപ്പെടും പുസ്തകങ്ങളെ സംബന്ധിച്ചും മറ്റ് വിശദ വിവരങ്ങൾക്കും പ്രവൃത്തി സമയത്ത് ഓഫീസുമായി ബന്ധപ്പെടുക.

ടെൻഡറിൽ അടിസ്ഥാനത്തിൽ അനുവദിക്കാവുന്ന ഡിസ്കൗണ്ട് വിതരണത്തിന് ആവശ്യമായ പരമാവധി സമയം താങ്കൾ പ്രതിനിധീകരിക്കുന്ന പ്രസാധകരുടെ ലിസ്റ്റ്, വിതരണ രീതി അയയ്ക്കുന്നതിനുള്ള ചെലവ് എന്നിവയും കാട്ടേഷനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

No. S1/2841/2020/DCC.

30th December 2020.

Sealed quotations are invited for the supply of the materials specified in the schedule attached below/overleaf. The rates quoted should be for delivery of the articles at the place mentioned below the schedule. The necessary superscription, due date for the receipt of quotations, the date up to which the rates will have to remain firm for acceptance and the name and address of officer to whom the quotation is to be sent are noted above. Any quotation received after the time fixed on the due date is liable to be rejected. The maximum period required for delivery of the articles should also be mentioned. Quotations not stipulating period of firmness and with price variation clause and/or 'subject to prior sale' condition are liable to be rejected.

The acceptance of the quotations will be subject to the following conditions:

1. Acceptance of the quotation constitutes a concluded contract. Nevertheless, the successful tenderer must within a fortnight/a month after the acceptance of his quotation furnish 5 per cent. of the amount of the contract as security deposit and execute an agreement at his own cost for the satisfactory fulfillment of the contract, if so required.
2. Withdrawal from the quotation after it is accepted or failure to supply within a specified time or according to specifications will entail cancellation of the order and purchases being made at the offerers expenses from elsewhere, any loss incurred thereby being payable by the defaulting party. In such an event the Government reserves also the right to remove the defaulter's name from the list of Government suppliers permanently or for a specified number of years.
3. Samples, duly listed, should be forwarded if called for under separate cover and the unapproved samples got back as early as possible by the offerers at their own expenses and the Government will in no case be liable for any expenses on account of the value of the samples or their transport charges, etc. In case, the samples are sent by railway; the railway receipt should be sent separately, and not along with the quotation since the quotation will be opened only on the appointed day and demurrage will have to be paid if the railway parcels are not cleared in time. Quotations for the supply of materials are liable to be rejected unless samples, if called for of the materials tendered for are forwarded. The approved samples may or may not be returned at the discretion of the undersigned. Samples sent by V.P. Post or "freight to pay" will not be accepted.
4. No representation for enhancement of price once accepted will be considered during the currency of the contract.
5. Any attempt on the part of tenderers or their agents to influence the Officers concerned in their favour by personal canvassing will disqualify the tenderers.

6. If any license or permit is required, tenderers must specify in their quotation and also state the authority to whom application is to be made.
7. The quotation may be for the entire or part supplies. But the tenderers should be prepared to carry out such portion of the supplies included in their quotation as may be allotted to them.
8. (a) In cases where a successful tenderer, after having made partial supplies fails to fulfill the contracts in full, all or any of the materials not supplied may, at the discretion of the Purchasing Officer be purchased by means of another tender/quotation or by negotiation or from the next higher tenderer who had offered to supply already and the loss, if any, caused to the Government shall thereby together with such sums as may be fixed by the Government towards damages be recovered from the defaulting tenderer.
- (b) Even in cases where no alternate purchases are arranged for the materials not supplied, the proportionate portion of the security deposit based on the cost of the materials not supplied at the rate shown in the tender of the defaulter shall be forfeited and balance alone shall be refunded.
- (c) Any sum of money due and payable to the contractor (including Security Deposit returnable to him) under this contract may be appropriated by the Purchasing Officer or Government or any other person authorized by Government and set-off against any claim of the Purchasing Officer or Government for the payment of a sum of money arising out of or under any other contract made by the contractor with the Purchasing Officer or Government or any other person authorized by Government.
9. The prices quoted should be inclusive of all taxes, duties, cesses, etc., which are or may become payable by the contractor under existing or future laws or rules of the country of origin/supply or delivery during the course of execution of the contract.
10. (a) Ordinarily payments will be made only after the supplies are actually verified and taken to stock but in exceptional cases, payments against satisfactory shipping documents including certificates of Insurance will be made upto 90 per cent. of the value of the materials at the discretion of Government. Bank charges incurred in connection with payment against documents through bank will be to the account of the contractor. The firms will produce stamped pre-receipted invoices in all cases where payments (advance/final) for release of railway receipts/shipping documents are made through Banks. In exceptional cases where the stamped receipts of the firms are not received for the payments (in advance) the unstamped receipt of the Bank (i.e. counterfoils of pay-in-slips issued by the Bank) alone may be accepted as a valid proof for the payment made.
- (b) The tenderers shall quote also the percentage of rebate (discount) offered by them in case the payment is made promptly within fifteen days/within one month of taking delivery of stores.
11. Any sum of money due and payable to the successful tenderer or contractor from Government shall be adjusted against any sum of money due to Government from him under any other contracts.
12. Special conditions, if any, printed on the quotation sheets of the tenderer or attached with the tender will not be applicable to the contract unless they are expressly accepted in writing by the purchases.

PAC—₹ 2,50,000.

Quotation No.—S1/2841/2020/DCC.

Due date and time for receipt of quotations—1-2-2021, 4 p. m.

Date and time for opening of quotations—2-2-2021, 11 a. m.

Date up to which the rates are to remain firm for acceptance—31-3-2021.

Designation and address of officer to whom the Quotation is to be addressed—Principal, Govt. Dental College, Kozhikode.

Superscription: Quotation for the Books to Library, Govt. Dental College, Kozhikode. List attached

Specifications:

Available discount, maximum time required to supply the books, list of publishers represented by you, Mode of supply and freight charges are also to be furnished with quotation.

LIST OF BOOKS

<i>Sl. No.</i>	<i>Title</i>	<i>Author</i>	<i>Edition</i>	<i>Publisher</i>	<i>Copy</i>
(1)	(2)	(3)	(4)	(5)	(6)
1	Burkets oral medicine	Michael Glick	12	Jaypee	2
2	Diffrencial diagnosis in oral and max lesio	Norman K wood, Goaz	5	Mosby	2
3	Fundamental of laser dentistry	Kripa Johar	1	Jaypee	3
4	Principles and practice of laser dentistry	Robert A Conissar	2	Elsevier	1
5	Text book of Oral Medicine:Diagnosis & Radiology	Ravikiran onkole	2	„	2
6	Oral radiology princi. and interpretations	white and pharoah	5	„	2
7	Management of Tempromandibular Disorders and Occlusion	Jeffry P Okkeson	7	„	1
8	ABC of Dermatology	Rachel Morris jones	6	Wiley & Blackwell	1
9	Shafers T/B of oral pathology	Sivapatha sundaram	8	Elsevier	2
10	Oral and Maxillofacial pathology	Brad W Neville	3	Elsevier	1
11	Salivary gland Disorders	Eugene Meyers	2007	Springer	2
12	Massachusetts general hospital manual OMFS	R. Bruce Donoff	3	„	1
13	Decision making in Oral and Maxillofacial surgery	Daniel M Laskin	1	Quentessence	1
14	Cosmetic Facial surgery	Joe Niamtu	2	Theme	1
15	Twin block functional therapy-appli. In.d	William J Clark	3	Mosby	1
16	Principles of Oral and Maxillofacial surgery	U. J. Moore	6	Springer	1
17	Contemporary oral and Maxillofacial surgery	James R Hupp	6	Elsevier	2
18	Clinical review of oral and maxillofacial surgery	Sharock C Beghari	2	„	1
19	Challenging concepts in OMFS	Mathew R Idle		Oxford	2
20	Essencial of Oral and Maxillofacial surgery	M. Antony Pogrel	1	Elsevier	1
21	Endodontic Surgery	C R Stockdale	1992	„	1
22	Endodontics principles and practice	Mahamood Torobenej	5	Saunders	1
23	Operative dentistry; Modern theory & Practice	M A Marzouk	2	MDMI, INC	1
24	Decision making in Operative dentistry	Paul A Bruton	2002	Quentessence	1
25	Minimally invasixe restoration with bonding	M Degrange	1997	„	2
26	Harty's Endodontics in clinical practice	Ban San Chang	7	Elsevier	1
27	Advanced Endodontic clinical retreatment & surgery	John S Rhodes	1	Taylor and Prancis	1
28	Problem solving in endodontics prevention, identif and mgmt	James L Gutmann	5	Elsevier	1
29	Advanced in operative clinical practice	Jean Francois Roulet	1999	Quentessence	1
30	Esthetic dentistry: A clinical approach to Techniques & Materi	Kenneth W Ascheim	3	Mosby	1

(1)	(2)	(3)	(4)	(5)	(6)
31	Dental Materials; properties and manipulation	John M powers	4	Elsevier	2
32	Craigs Restorative Dental Materials	John M	12	Elsevier	3
33	Introduction to dental materials	Richard van Noort	3	Elsevier	1
34	Materials science for dentistry	Jack I Feracane	2	Jones & Barret	2
35	Functional occlusion from TMJ to smile design	Peter E Dawson	3	Elsevier	1
36	Maxillofacial rehabilitation-prosthodontic and surgical Manag.	John Beumer, Marunic	3	Quintessence	1
37	Text book of prosthodontics	Deepak Nallaswamy	2	Jaypee	2
38	Prosthodontic treatment for Edentulous patients	Zarb, Hobkirk, Eckert	13	Elsevier	2
39	Dental Laboratory procedures-3Vol set	Robert M Morrow	2016	Elsevier	1
40	McCracken's removable prosthodontics	Alan Carr, Brown	2016	Elsevier	2
41	Pediatric dentistry for special child	Priya Varma	1	Jaypee	1
42	Nutrition in Preventive dentistry	Nizel	1	Saunders	1
43	Decision making in dental treatment planning	Hall Roberts	2	Mosby	1
44	Esthetic composite bonding	Jordan	2	Mosby	2
45	Primary and Emergency dental care	Figures Lamb	2	Butter worth heinn	1
46	Theory and practice of Histopathological techniques	Bancroft, Marlyn Gamble	8	Elsevier	1
47	Cyst of Oromaxillofacial region	Mervin Shear, Speight	4	Wiley & Blackwell	1
48	Odontogenic tumor and allied Leisons	Reichart, Philipsen	Latest	Quintessence	1
49	Surgical pathology of salivary glands	Ellis, Aculair, Gnepp	1991	Saunders	1
50	Cellular Pathology Techniques	Culling, Allison, Barr	4	Butter worth heinn	1
51	Health research methedology-A Guide for training in Research	WHO	2	WHO	2
52	Surgical approches to be fascial skelton	Edward Ellis	3	Lippincott, Williams	1
53	Orthodontics postgraduate education	Theodore Eliads	Latest	Theme	1
54	Cone beam computed tomography in Orthodontics: Indicationsn Insights	Sunil D Kapila	„	John Wiley & sons	1
55	Handbook of orthodontics	Martyn cobourne	„	Mosby	1
56	Twin block functional therapy-appli. In.d	William J Clark	„	Jaypee	1
57	TMD and Orthodontics: clinical guide	Sanjivan Kandaswamy	„	Springer	1
58	Orthodontics in the vertical dimension	Thomas E Southhard	„	Wiley & Blackwell	1
59	Evidence based orthodontics	Greg J Hung	„	Wiley & Blackwell	1

(1)	(2)	(3)	(4)	(5)	(6)
60	Orthodontics and surgical management	Vincent G Kokich	Latest	Quentessence	1
61	Etiology based dental and craniofacial dig	Inger Kjaer	„	Wiley & Blackwell	1
62	Clinical guide to accelerated orthodontics	Mani Alikhani	„	Springer	1
63	Newman and Carranzas clin. periodontology	Newman, Carranza	13	Elsevier	1
64	Essentails in Piezosurgery clin.advantages in dentistry	Tomoso Vercellotti	13	Quentessence	1
65	Clinical periodontology and implant dentistry	Jan Lindhe	6	Wiley & Blackwell	1
66	Outline of periodontics	B. M. Eley, M. Soory	6	Churchill Livingston	1
67	Periodontal regenerative therapy	Anton Scluaetrn	6	Quentessence	
68	Understanding Periodontal diseases. Assesment and diagnos	Chapple	6	Quentessence	1
69	Minimally invasive treatment, arrest and control of perio	Per Axelsson	6	Quentessence	1

• Title name of the books should be quoted.

Govt. Dental College,
Kozhikode.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

നമ്പർ എസ്1/3455/2020/ഡി.സി.സി.

2020 ഡിസംബർ 31.

കോഴിക്കോട് ഗവ. ഡെൻറൽ കോളേജ് ഒ.എം.എഫ്.എസ്. വിഭാഗത്തിലേക്ക് ആവശ്യമായ ഇൻട്രാ ഓർഡിനാർട്ടേഷൻ ഡിവിഷൻ വിതരണം ചെയ്യുന്നതിലേക്കായി നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവച്ചതും മത്സരാടിസ്ഥാനത്തിലുള്ളതുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—₹ 2,56,726.

നിരതദ്രവ്യം—ദർഘാസ് തുകയുടെ 1% (മിനിമം ₹ 1,500).

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—₹ 500 + ജി. എസ്. ടി.

പകർപ്പ്—₹ 200 + ജി. എസ്. ടി.

തപാൽ വഴി—₹ 550 + ജി. എസ്. ടി.

ദർഘാസ് ഫോമുകൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—1-2-2021, 3 മണി.

ദർഘാസ് ഫോമുകൾ തപാൽവഴി ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—25-1-2021, 3 മണി.

പുരിപ്പിച്ച ദർഘാസ് ഫോമുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—1-2-2021, 4 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—2-2-2021, 11 മണി.

ദർഘാസ് നമ്പർ കവറിന് പുറത്ത് രേഖപ്പെടുത്തി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, ഗവ. ദന്തകോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11 മണിക്ക് ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല. ₹ 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% മിനിമം ₹ 1,500 നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങൾ ദന്ത കോളേജിന്റെ ഓഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭ്യമാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

- മെറ്റീരിയലുകളുടെ ബ്രാൻഡ് രേഖപ്പെടുത്തണം.
- ആവശ്യമെങ്കിൽ പർച്ചേസ് കമ്മിറ്റിക്ക് മുമ്പിൽ സാമ്പിളുകൾ നൽകേണ്ടതാണ്.
- മെറ്റീരിയലുകളുടെ കാലാവധി പർച്ചേസ് തീയതി മുതൽ ഒരു വർഷമെങ്കിലും ഉണ്ടായിരിക്കണം.

No. S1/3455/2020/DCC.

31st December 2020.

Sealed and superscribed tenders in the prescribed form are invited for the purchase of Intra Oral Distraction Device for the Department for OMFS Govt. Dental College, Calicut. Tender forms can be had from the Office of the Principal, Dental College, Kozhikode direct on payment of ₹ 500 + GST and by registered post on payment of ₹ 550 + GST by money order from 11 a. m. to 3 p. m. on all working days. Tender forms should be superscribed as "Tender No. S1/3455/2020/DCC" and addressed to the Principal, Dental College, Kozhikode, Kerala-673 008. The last date of receipt of tender is 4 p. m. on 1-2-2021. Late tenders will not be accepted. The tenders will be opened at 11 a. m. on 2-2-2021 in the presence of tenderers or their authorised representatives who may be present at that time. Tender forms are not transferable under any circumstances. Sale of tender forms will be closed on 1-2-2021 at 3 p. m. Cheques, postage stamps etc. will not be accepted towards cost of tender forms. Duplicate copy of tender form can be had on payment of ₹ 200 + GST.

Last date and time of issue of tender form by post—25-1-2021, 3 p. m.

Date upto which rates are to be firm—31-3-2021.

The tenderers should send along with the tender an agreement executed and signed in Kerala Stamp Paper worth ₹ 200 (Rupees Two Hundred only) and an EMD at 1% of the total cost of the items tendered for (minimum ₹ 1,500). Tenders without agreement and EMD will be rejected outright. Specimen agreement is annexed to the prescribed tender form. Stamp paper will be supplied to firms outside Kerala on request along with a remittance of ₹ 250 (Rupees Two Hundred and Fifty towards cost of stamp paper and ₹ 50 as incidental charges) by Money Order. Brand Name & Warranty of the items quoted should be mentioned.

Name of item—Intra Oral distraction Device Titanium intra oral distracters Mandibular Maxillary Alveolar.

No. of units—1

Terms & Conditions

- Brand name of the material should be quoted.
- Brochure of original manufacturer should be submitted.
- Expiry of the items will be 1 year from the date of supply.

Govt. Dental College,
Kozhikode.

(Sd.)
Principal.

Printing Department

e-TENDER NOTICE

(1)

No. 81/2020-21.

13th January 2021.

E-tender in two cover system are invited from competent manufacturers/suppliers or their Authorised Dealers with adequate stock and spares and repair capabilities for the supply of A1 Size Four Colour Sheetfed Offset Straight Press Machine as per the specifications of this Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical Bid
2. Financial Bid (BOQ)

Tender No. with PAC—E-tender No. 81/2020-21/SN—
₹ 535 Lakhs. ₹ 5,35,00,000)

Date of pre-bid meeting—25-1-2021

Last date and time of receipt of e-tender—4-2-2021,
5 p.m.

Closing date and time of e-tender—4-2-2021, 5 p. m.

Date and time of opening of e-tender—5-2-2021,
11 a.m.

1. Technical Bid—5-2-2021, 11 a. m.
2. Financial Bid—Subsequent to that

Cost of e-tender (Online Submission)—₹ 25,000 +18%
GST.

EMD—1% of PAC in online payment ₹ 5,35,000.

Security Deposit—5% of total contract amount as per
rules to be furnished as Bank Guarantee of a Scheduled
Bank.

Period of Supply—Within 60 days of receipt of
Supply Order.

The tender has two covers:

- Technical Cover
- Financial Cover

A. Technical Cover

The first cover ie., the technical cover shall be
uploaded with the following document.

1. Technical details

Detailed technical specification of the product
offered, Compliance Statement in the given proforma
along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification—Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same be properly marked and deviation if any shall be marked in the compliance statement.

Specification—Compliance Statement for e-tender

Sl. No.	Details of Departmental Technical Specifications	Details of the Product offered	Deviation from Departmental Technical Specification if any

- Brochure of the product intended to supply.
- Work Experience Certificate, O.E.M Authorisation Letter and other relevant details.
- Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper worth ₹ 200.
- Declaration in Stamp Paper worth ₹ 200 that the firm is not black listed, in the prescribed form.

Pre-bid Meeting

A pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to sgp.priting@kerala.gov.in and by contacting the Superintendent of Government presses, Thiruvananthapuram in Phone Number: 0471-23314 58.

B. Financial Cover

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the stores purchase manual.

TECHNICAL SPECIFICATIONS

- | | | |
|--------------------------|----|------------------------|
| 1. No. of Colours | .. | 4 Colour. |
| 2. Max. Printing Speed | .. | 15000 sheets per hour. |
| 3. Max. Sheet size | .. | 640 x 940 mm. |
| 4. Min. Sheet size | .. | 297 x 420 mm. |
| 5. Sheet thickness range | .. | 0.04 mm to 0.6 mm |
| 6. Feeder Pile capacity | .. | 1000 mm minimum |
| 7. Deliver Pile capacity | .. | 1000 mm maximum |

Features:

Double diameter cylinder to ensure stable sheet transfer even when printing on heavy stock and film.

Semi Automatic Plate Charger —to allow wick and accurate plate change.

Automatic ink roller cleaning

Should have CIP 3/CIP 4 connectivity

Sheet thickness present function- input from touch pannel

All operation through input console (control pannel)

Additional:

Step down transformer should be supplied along with the machinery if necessary.

Antiset off spary—necessary.

Hot air—desirrrable

General Conditions

Compliance to the following general conditions should be marked as Yes/No against each, and signed underneath, by the bidder, Documents in proof of the compliance should also be uploaded.

Sl. No.	Description of the condition to be complied	Yes/No.
(1)	(2)	(3)
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G.O. (P) No. 3/2013/SPD dtd. 21-6-2013.	
	1 (a) Whether document in proof of the same is attached herewith.	
2	All the technical specification should be mentioned clearly by the bidder.	
	2 (a) Whether document in proof of the same is attached herewith.	
3	Machine offered should be standard, branded, and proven product and available in the market	
	3 (a) whether document in proof of the same is attached herewith.	
4	Only manufacturing firms (OEMs) or their authorized dealers are eligible to participate in the tender.	
	4 (a) Whether proof that the firm is the OEM/Authorized Dealer of the OEM is attached.	
5	Manufacturing firms should have preferably ISO 9001 quality certificate.	
	5 (a) Whether ISO 9001 quality certificate is attached herewith.	

(1)	(2)	(3)	(1)	(2)	(3)
6	Manufacturer should have minimum annual turn over of ₹ 50 crores for the last three years consecutively for machines similar to the subject machine.		14	Demonstration of the machine should be arranged by the manufacture/authorized dealer, if needed for making a proper technical decision regarding buying.	
	6 (a) Whether document in proof of the same is attached herewith		15	Supervisors/Operators are decided by the Department should be adequately trained free of cost by the bidder after successful installation of the machine/equipment.	
7	Manufacturer should have in house CNC manufacturing facility.		16	Pre-installation requirement including the required foundations, cabling, electrical if any should be intimated by the successful bidder with one week after confirmation of the supply order. Necessary layout and Foundation Drawings also should be furnished.	
8	Test Certificate should be produced for various steel materials used in the machine/equipment.		17	Required accessories/Spares/Tools for installation should be taken care of by the bidder.	
9	Service centres in Kerala for prompt after sales service is preferred. Details of Nearest Service Centres with Address and contact telephone numbers and e-mail address should be submitted. Response time for a service call should be specified.		18	Catalogues/Operation Manuals/Spare parts manuals along with all technical details of the machine should be produced by the successful bidder at the time of supply of the machine/equipment.	
	9(a) Whether details of Nearest Service Centres with Address and contract telephone numbers and e-mail address submitted		19	Installation and trial run should be carried out by the supplier at the specified Govt. Press at his own cost and risk. Any requirement of consumables for the same should be intimated in advance.	
	9(b) Whether response time for a service call is specified		20	The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth ₹ 200).	
10	Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly.		21	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the purchasing officer.	
11	Warranty conditions should include the following : (1) Warranty period of the machine/equipment should be minimum 1 year and the warranty should include all the spare parts and labour charges complete. (2) Spares and services should be available through the expected life time of the machine/equipment.		22	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities.	
	11 (a) Whether warranty conditions of the bidder. (in case different from the above) is enclosed herewith.				
12	Bidder should produce documentary evidence in proof the following:				
	12 (a) Govt. supplies made by them for the type of machine/equipment tendered.				
	12 (b) Performance certificate from reputed customers for the type of machine/equipment tendered.				
13	The manufacturer should provide a list of machines (of the type tendered) sold by them in Kerala with customer details.				

(1)	(2)	(3)
		<p style="text-align: center;"><u>പുനർ ദർഘാസ് പരസ്യം</u> [നമ്പർ 95/2020-21]</p> <p>നമ്പർ 17292/2020/ജി4. 2021 ജനുവരി 23.</p> <p>സർക്കാർ അച്ചുക്കൂടങ്ങളിലേക്ക് ബെയറിംഗ് & ടൂൾസ് വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച പുനർ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. പുനർ ദർഘാസുകൾ 11-2-2021 ഉച്ചയ്ക്ക് 1 മണി വരെ സ്വീകരിക്കുന്നതും അന്നേദിവസം 3 മണിക്ക് ദർഘാസുകാരുടെയോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് അയയ്ക്കുന്ന കവറിനു മുകളിൽ “പുനർ ദർഘാസ് നമ്പർ 95/2020-21, ബെയറിംഗ് & ടൂൾസ് വിതരണം സംബന്ധിച്ച്” എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ചു കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.</p> <p style="text-align: center;">അടങ്കൽ തുക—₹ 1,57,609.</p> <p>ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ ₹ 400 (+ G. S. T. 12%) നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ് (₹ 200 + G. S. T. 12%) നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രസ്സിൽ നിന്നും നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുകയോ ഫോറം വി.പി.പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. പുനർ ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാണ്. ₹ 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപ്പത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും പുനർ ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.</p> <p style="text-align: center;"><u>സാധന സാമഗ്രികൾ</u></p> <ol style="list-style-type: none"> 1. ബെയറിംഗ് എൻ. 62203 2-RS—80 എണ്ണം 2. ബെയറിംഗ് എൻ. ജെ. 203—15 എണ്ണം 3. ബെയറിംഗ് എൻ. ജെ. 204—5 എണ്ണം 4. കാർബൺ വെയിൻ(160 mm 38 mm x 4 mm)—36 എണ്ണം <p style="text-align: center;">[No. 95/2020-21]</p> <p>No. 17292/2020/G4. 23rd January 2021.</p> <p>Sealed tenders superscribed as Re Tender No. 95/2020-21 for the supply of the Bearing & Tools is invited by the undersigned. The tenders along with samples should reach this office on or before 11-2-2021 at 1 p. m. and the same will be opened at 3 p. m. on the same day in the presence of tenderers or their authorized representatives who may be present at that time. Tenders shall be submitted in the prescribed form</p>
23	During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of printing shall intimate this fact in writing to the supplier for rectification/ replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.	
24	Rate quoted should be valid for a period of minimum 6 months.	
25	Rates quoted should be inclusive of all taxes/charges, loading, unloading transportation, erection and commissioning charges.	
26	AMC (after warranty period) details should be specified. Specify the year-wise rates for a period of 5 years after warranty period.	
	26 (a) Whether year-wise rates as above is submitted herewith.	
27	Any document/certificate required from the department for delivery of machines should be specified in advance.	
28	The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.	
29	Tender Evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted afterwards will be considered for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of the tender should be submitted online. A copy of all documents submitted online should reach the office of the Purchaser before the technical bid opening time of the tender.	
30	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.	
31	Payment condition : 100% of the total payment will be paid after the satisfactory installation and commissioning of the machine report of that the machine is satisfactorily.	

Note:—Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, otherwise the tender liable to be rejected.

Office of the Director of Printing,
Government Central Press,
Thiruvananthapuram. (Sd.)
Director of Printing.

which can be had from the office of the undersigned on cash payment of ₹ 400 + GST @ 12% for original form and ₹ 200 + GST @ 12% for duplicate. Cheques, Demand Draft, Postage Stamps, Postal Orders etc. will not be accepted towards the cost of forms, nor will the forms be sent by V. P. P. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 11-2-2021. An agreement in Kerala Stamp Paper worth ₹ 200 should be executed along with the tenders. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth ₹ 200 will not be accepted on any accounts.

PAC— ₹ 1,57,609.

NAME OF ITEMS

1. Bearing NO 62203 2 RS—80 Nos.
 2. Bearing NJ 203—15 Nos.
 3. Bearing NJ 204—5 Nos.
 4. Carbon Vane (160 mm x 38 mm x 4 mm)—36 Nos.
- EMD—1% of the Amount of Re- Tender.

GENERAL CONDITIONS

1. The rate quoted should be inclusive of all taxes, transportation, loading and unloading expenses f.o.r., Government Central Press, Thiruvananthapuram-695 001.
2. Samples should be supplied.
3. The item should be supplied within 7 days on the receipt of confirmation.
4. The payment will be made only after satisfactory receipt and survey reports.
5. Bank details should be furnished in the Bill.
6. The rates should be valid upto 31-3-2021.
7. The purchaser has the right to cancel the supply order at any time without assigning any reason.

Government Central Press,
Thiruvananthapuram.

(Sd.)
Superintendent.

Technical Education Department

പുനർ ദർഘാസ് പരസ്യം

[നമ്പർ 5/2019-20]

നമ്പർ എ6-1087/2019(1). 2020 ഡിസംബർ 24.

എം.വി.ജി.എം. സർക്കാർ പോളിടെക്നിക്ക് കോളേജ്, വെണ്ണിക്കുളം എന്ന സ്ഥാപനത്തിലെ ആട്ടോമൊബൈൽ എഞ്ചിനീയറിംഗ് ലാബിലേക്ക് ഉപകരണങ്ങൾ നൽകുന്നതിലേക്ക് മുദ്രവെച്ച കവറുകളിൽ മത്സരസഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—₹ 4,22,200.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—4-2-2021, 2 മണി.

പുരിപ്പിച്ച ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—5-2-2021, 12 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—5-2-2021, 2 മണി.

വിലകൾ നിശ്ചിതമായി നിലനിൽക്കേണ്ട അവസാന തീയതി—30-6-2021.

നികുതി അടക്കം അസ്സൽ ദർഘാസ് ഫോറങ്ങളുടെ വില—₹ 1,400 + 12% ജി.എസ്.ടി.

പകർപ്പ് ദർഘാസ് ഫോറങ്ങളുടെ വില—₹ 700 + 12% ജി.എസ്.ടി.

ദർഘാസ് ഫോറം തപാലിൽ ആവശ്യമുള്ള വർ ഫോറത്തിന്റെ വിലയോടൊപ്പം ₹ 50 അധികമായി മണി ഓർഡർ അയയ്ക്കേണ്ടതാണ്. മണി ഓർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 22-1-2021 ആയിരിക്കും. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ് മുതലായവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല.

ദർഘാസിനൊപ്പം സാധനങ്ങളുടെ മൊത്തം വിലയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും ₹ 210 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ ഒപ്പിട്ട ഉടമ്പടിയും സമർപ്പിക്കേണ്ടതാണ്. ഉടമ്പടിയും നിരതദ്രവ്യവും ഇല്ലാത്ത ദർഘാസുകൾ നിരുപാധികം നിരസിക്കുന്നതാണ്. ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ഉപകരണങ്ങളുടെ വിശദ വിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

[No. 5/2019-20]

No. A6/1087/2019(1). 24th December 2020.

Sealed and Competitive tenders are invited for the supply of Equipment for the use of Automobile Engineering Lab of M.V.G.M Govt. Polytechnic College, Vennikulam as per the condition shown below.

Estimate Cost—₹ 4,22,200.

Last date and time of sale of tender form—4-2-2021, 2 p. m.

Last date and time of receipt of tender—5-2-2021, 12 Noon.

Date and time of opening of tender—5-2-2021,
2 p. m.

Period of firmness of rates—30-6-2021.

Cost of tender forms including taxes for each tender is ₹ 1,400 +GST 12% for original and ₹ 700+GST 12% for duplicate. Those who want the same by Registered Post should sent ₹ 50 extra for each tender. Cheque & Demand Drafts will not be accepted towards the cost of tender forms.

The tender forms can be had from the Office of the Principal, M.V.G.M. Government Polytechnic College, Vennikulam, Pathanamthitta District on cash remittance on all working days between 10 a. m. to 2 p. m. up to 4-2-2021. Money Order as the cost of tender forms will be accepted up to 22-1-2021. Tender Number and date should be superscribed on envelope containing the tender. Tenderer should send along with the tender as EMD of 1% of the total cost of article tendered by way of DD in favour of the Principal, M.V.G.M. Government Polytechnic College, Vennikulam together with an agreement duly filled, signed and executed in Kerala Stamp Paper worth ₹ 210. Tenders without agreement EMD will be rejected. Detailed specification will be issued along with the tender form. Tender forms are not transferable.

LIST OF ITEMS

<i>Sl. No.</i>	<i>Items</i>	<i>Details of Items with Specification</i>	<i>Quantity</i>
(1)	(2)	(3)	(4)
1	Abel Flash Point Apparatus	Used for determination of the closed cup flash point of petroleum products, their mixtures, other liquids and paints having flash point below 70°C. The apparatus consists of one brass cup and cover fitted with shutter mechanism test flame arrangement. Waterbath made of Copper material. Hand stirrer placed on waterbath. The machine designed as per IS-1448 IP-33, 170 standards.	1
2	Bomb Calorimeter Apparatus	It is used for determination of combustion of heat of calorific value of the petroleum fuels Specifications: stainless steel bomb jacket water calorimeter vessel water jacket made of brass, Steel sheet duly nickel chromium plated with bakelite lid motorized heavy duty stirrer for uniform circulation briquette pettel press heavy duly firing	1

(1)	(2)	(3)	(4)
		unit with illumination spanners, magnified glass with nickled nichrome wire cotton reel gas releasing valves. Steel crucible full feature digital controller safety device application petroleum industries/educational institute research lab optional: oxygen cylinder. Power consumption: 220/230v, ac supply single phase 10 50 hz duty cycle.	
3	Barometer	Atmospheric pressure measuring gauge, Temperature Sensor; Wall Hanging; Display Size: 1.9 Inches. Display Type : Analog; Max Measuring Temperature: 50°C - 69°C.	1
4	Butane Gas Blow Torch	This mini manual ignition blow torch can be used for Flame thrower is made of copper and stainless steel, durable and compact. Gas burner torch is ideal for using in soldering, brazing, etc. Temperature: 1300 degrees (adjustable), Butane gas Gas consumption: 50 grams to 140 grams/hour. Each tank of gas can be used continuously: 1.6 hours to 4.4 hours. Weight: Approx. 120g Length: 19cm.	1
5	Saybolt Viscometer	Conforms to the specifications of: Astm D 88. Type of Bath: Electrically Heated Immersion Heater. Max. Working Temperature: 180 Degree C. Continuous Working Temperature : 180 Degree C. Capacity : 2 Sample At a Time. Heater : SS Tubular Immersion Heater. Accuracy : +/- 0.1 Degree C. Readability: +/- 0.1 Degree C. Power : 220-240v, 50/60hz, Single Phase, 8. 0a Or 115v, 50/60hz, Single Phase, 16. 0 A. Test method :— determines the time required for 60ml of sample to flow through a calibrated orifice under precisely controlled conditions. Saybolt universal seconds (sus) is the standard measurement for lubricants, insulating oils, and lighter fuel grades, and saybolt	1

(1)	(2)	(3)	(4)
		<p>furol seconds (sfs) is used for heavier oils and bitumens. Temperature controller:-Temp. is controlled by microprocessor based pid temp. Controller having dual display. It is having dual display with solid state relay for switching on & switching off the heater. Thermocouple:—Calibrated rtd type thermocouple will be provided capable of measuring upto 105 deg c at accuracy of +/- 0. 1 deg. Top lid made of stainless steel with provision of mounting of one thermometer. Illumination will be provided for better visibility. It includes necessary accessories and Preinstallation requisite (Silicon oil —10 ltr. Sample 200ml. Washing solvent)</p>	
6	Air compressor test rig	<p>Specifications: Compressor: Experimental type 2 stage reciprocating Air compressor, air cooled inter cooler, suitable for a pressure of 10 kg/ sq.cm having a displacement 0.4 cubic meter per minute or higher. Pressure gauge is for measuring the pressure of one shut off valve, one non- return valve and pressure release valve. A receiver fitted with a drain cock and automatic pressure switch. Motor: Induction motor minimum of 5 HP V belt drive. The above motor suited for 400/440 volts. 3 phase, 50 Cycles AC supply. Switch & Starter, Energy Meter: 3phase, Discharge measurement: An orifice type air intake measuring device with orifice plate and a manometer, MS Air intake Reservoir is mounted on a sturdy stand. Temperature measurement: Thermocouples with a multipoint digital temperature indicator. Panel: Laminated panel on a sturdy MS stand with all measuring instruments mounted neatly.</p>	1

ലഘു ദർഘാസ് പരസ്യം

[നമ്പർ 58/2020-21]

നമ്പർ ഡി3/863/2020/GECTCR. 2020 ഡിസംബർ 28.

തൃശ്ശൂർ ഗവ. എൻജിനീയറിംഗ് കോളേജിലെ ടെക്നോളജിക്കൽ ഇൻക്യുബേഷൻ സെന്ററിലേക്ക് വെർച്വൽ ലാബ് സജ്ജീകരിക്കുന്നതിനായി മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—₹ 4,00,000.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—3-2-2021, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—4-2-2021, 11 മണി.

വെബ്സൈറ്റ്—www.gectcr.ac.in

ദർഘാസ് ആവശ്യമുള്ളവർ ദർഘാസ് ഫോറത്തിനായി പ്രിൻസിപ്പാൾ, ഗവ. എൻജിനീയറിംഗ് കോളേജ്, തൃശ്ശൂർ എന്ന വിലാസത്തിൽ ബന്ധപ്പെടാവുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഫോറത്തിനുള്ള അപേക്ഷ യോടൊപ്പം ദർഘാസ് ഫോറത്തിന്റെ വിലകുടി ഉള്ളടക്കം ചെയ്യണം (₹ 952 + പോസ്റ്റൽ ചാർജ്ജ്). ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകൾ, തപാൽ സ്റ്റാമ്പുകൾ, ഡിമാൻഡ് ഡ്രാഫ്റ്റുകൾ എന്നിവ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ വി. പി. പി. ആയി അയച്ചുകൊടുക്കുന്നതല്ല. ദർഘാസ് ആവശ്യമുള്ളവർ നേരിട്ടോ, തപാൽ മാർഗ്ഗമോ ദർഘാസിന്റെ വിലയും, തപാൽ ചാർജ്ജുമടക്കം മണിയോർഡർ ആയോ, പ്രിൻസിപ്പാൾ, ഗവ. എൻജിനീയറിംഗ് കോളേജ്, തൃശ്ശൂർ എന്ന വിലാസത്തിലോ ആവശ്യപ്പെട്ടാൽ ലഭിക്കുന്നതാണ്. നിരക്കുവിലയുടെ 1% നിരതദ്രവ്യമായി (മിനിമം ₹ 1,500) ഡിമാൻഡ് ഡ്രാഫ്റ്റ് പ്രിൻസിപ്പാൾ, ഗവ. എൻജിനീയറിംഗ് കോളേജ്, തൃശ്ശൂർ എന്ന വിലാസത്തിൽ ഉള്ളടക്കം ചെയ്യണം. ഇതിനു പുറമേ ₹ 220-ന്റെ മുദ്രപത്രത്തിൽ ഒപ്പിട്ട ഒരു ഉടമ്പടിയും സമർപ്പിക്കേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങൾക്കായി ഗവ. എൻജിനീയറിംഗ് കോളേജ് ഓഫീസുമായി ബന്ധപ്പെടേണ്ടതാണ്.

[No. 58/2020-21]

No. D3/863/2020/GECTCR. 28th December 2020.

Sealed tenders are invited setting up of virtual reality laboratory in Technological Incubation Centre of Government Engineering College, Thrissur.

The envelopes containing the tender should bear the superscription “Tender No. D3/58/20-21 due on 3-2-2021 and should be addressed to the Principal, Government Engineering College, Thrissur, Kerala. PAC—₹ 4,00,000.

Last date for receipt of tenders will be 3-2-2021, 2 p.m. Late tenders will not be accepted. The tenders will be opened at Government Engineering College, Thrissur on 4-2-2021, 11 a.m. in the presence of such of the tenderers or their authorized representatives who may be present at that time. Intending tenderers may on application to the Principal, Govt. Engineering College,

MVGM. Govt. Polytechnic College, Vennikulam, Pathanamthitta.

(Sd.) Principal.

Thrissur, obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ₹ 952 + postal charge (800+18% GST +1% Flood cess) which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 3-2-2021, 1 p.m. Cheques, postage stamps etc., will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P.

Tenders should be accompanied by EMD of 1%, subject to a minimum of ₹ 1,500 of the amount by DD drawn in favour of the Principal, Government Engineering College, Thrissur with an agreement in Kerala Stamp Paper worth ₹ 220. Details can be had from the Govt. Engineering College Office during working hours.

SPECIFICATION OF THE ITEMS

Sl. No	Item	Quantity
1	VR Visualisation Kit-Standalone VR, 64GB Memory, Bluetooth Remote, 2560 x 1440 fast-switch LCD display, Qualcomm's Snapdragon 821 processor, Android OS	4
2	VR Interaction Kit-Display Panel: OLED, Display resolution: 1440 x 1600 per eye, 72Hz refresh rate, Qualcomm Snapdragon 835 processor, 4GB RAM, 6 degrees of freedom head and hand tracking, Two touch controllers	2

Govt. Engineering College,
Thrissur.

(Sd.)
Principal.

Water Transport Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ സി5-14218/2020.

2020 ഡിസംബർ 24.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്, ആലപ്പുഴയിലേക്ക് താഴെപ്പറയുന്ന സാധനങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—60/സി5/2020-21.

സപ്ലൈ ചെയ്യേണ്ട വസ്തു—എം.എസ്.ഷീറ്റ്.

അടങ്കൽ തുക—₹ 1,91,500.

നിരതദ്രവ്യം—₹ 1,915.

ദർഘാസ് ഫോറത്തിന്റെ വില—₹ 448 (Including S.T.)

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—4-2-2021, 1 മണി.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—4-2-2021, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—4-2-2021, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിവസങ്ങളിൽ വൈകുന്നേരം 5 മണി വരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലിഫോൺ നമ്പർ: 0477-2252015.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്,
ആലപ്പുഴ.

(ഒപ്പ്)
ഡയറക്ടർ.

പുനർ ലഘുദർഘാസ് പരസ്യം

(1)

നമ്പർ സി1-6322/2020.

2020 നവംബർ 3.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്, ആലപ്പുഴയിലേക്ക് താഴെപ്പറയുന്ന സാധനങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവെച്ച പുനർ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

പുനർ ദർഘാസ് നമ്പർ—10/സി1/2020-21.

സപ്ലൈ ചെയ്യേണ്ട വസ്തു—ALM 370 Engine Starter Motor Spare Parts/Lucas TVS.

അടങ്കൽ തുക—₹ 4,36,000.

നിരതദ്രവ്യം—₹ 4,360.

ദർഘാസ് ഫോറത്തിന്റെ വില—₹ 1,008 (Including Tax).

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—30-1-2021, 1 മണി.

പുനർ ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—30-1-2021, 3 മണി.

പുനർ ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—30-1-2021, 3.15 മണി.

പുനർ ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ എല്ലാ പ്രവർത്തി ദിവസങ്ങളിലും വൈകുന്നേരം 5 മണി വരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലിഫോൺ നമ്പർ: 0477-2252015.

(2)

നമ്പർ സി5-8897/2020.

2020 ഡിസംബർ 22.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്, ആലപ്പുഴയിലേക്ക് താഴെപ്പറയുന്ന സാധനങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവെച്ച പുനർ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

പുനർ ദർഘാസ് നമ്പർ—48/സി5/2020-21.

സപ്ലൈ ചെയ്യേണ്ട വസ്തു—അപ്ഹോൾസ്റ്ററി ഐറ്റങ്ങൾ.

അടങ്കൽ തുക—₹ 2,62,000.

നിരതദ്രവ്യം—₹ 2,620.

ദർഘാസ് ഫോറത്തിന്റെ വില—₹ 560. (എസ്.റ്റി. ഉൾപ്പെടെ)

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—2-2-2021, 1 മണി.

പുനർ ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—2-2-2021, 3 മണി.

പുനർ ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—2-2-2021, 3.15 മണി.

പുനർ ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിവസങ്ങളിൽ വൈകുന്നേരം 5 മണി വരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലിഫോൺ നമ്പർ: 0477-2252015.

(3)

നമ്പർ സി5-8898/2020.

2020 ഡിസംബർ 23.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്, ആലപ്പുഴയിലേക്ക് താഴെപ്പറയുന്ന സാധനങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവെച്ച പുനർ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

പുനർ ദർഘാസ് നമ്പർ—46/സി5/2020-21.

സപ്ലൈ ചെയ്യേണ്ട വസ്തു—സീറ്റ് ഫ്രെയിം.

അടങ്കൽ തുക—₹ 3,25,000.

നിരതദ്രവ്യം—₹ 3,250.

ദർഘാസ് ഫോറത്തിന്റെ വില—₹ 784. (Including S.T.)

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—2-2-2021, 1 മണി.

പുനർ ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—2-2-2021, 3 മണി.

പുനർ ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—2-2-2021, 3.15 മണി.

പുനർ ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിവസങ്ങളിൽ വൈകുന്നേരം 5 മണി വരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലിഫോൺ നമ്പർ: 0477-2252015.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്, ആലപ്പുഴ.

(ഒപ്പ്) ഡയറക്ടർ.